

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/23173/2026	INDIAN INSTITUTE OF TECHNOLOGY, BHUBANESWAR VS S.R CORPORATE CONSULTANT PVT LTD	ANANGRAM KESHARI MISHRA VS	// ()	AOR20220001606C202600007
2	D-ARBP/23270/2026	MOHIT JAISWAL VS YAZDANI STEEL AND POWER LTD., BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// ()	
3	D-BLAPL/14801/2026	RAKESH KUMAR DASH VS STATE OF ODISHA	ASWINI SAHOO VS	NAYAPALLI P.S. /724 /2025 ()	AOD20230000797C202600004
4	D-BLAPL/14802/2026	KUNU @ NARAYAN PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BRAHMAGIRI /19 /2026 ()	AOR20220000014C202600022
5	D-BLAPL/14810/2026	RAHUL @ RAHUL KUMAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /108 /2025 ()	
6	D-BLAPL/14811/2026	GOURI SHANKAR DASH VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	SAMBALPUR TOWN /74 /2026 ()	AOR20250000622C202600006
7	D-BLAPL/14813/2026	JADA @ ROHITA BEHERA VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /100 /2026 ()	
8	D-BLAPL/14815/2026	BHAGIRATHI MALLIK @ RAKA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 ()	
9	D-BLAPL/14817/2026	OMPRAKASH NAYAK VS UNION OF INDIA(C.B.I)	SATYA RANJAN PATI VS	//0 ()	
10	D-BLAPL/14819/2026	VISHNU SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 ()	
11	D-BLAPL/14820/2026	SUDARSHAN BADI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/14821/2026	BELARSEN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /98 /2026 () //	
13	D-BLAPL/14823/2026	ARUN KUMAR JENA VS STATE OF ODISHA	RAKESH BEHERA VS	MALKANGIRI /399 /2024 () //	
14	D-BLAPL/14824/2026	PARAMESWAR JENA @ AJU VS STATE OF ODISHA	RAKESH BEHERA VS	BINJHARPUR /393 /2025 () //	
15	D-BLAPL/14826/2026	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /290 /2025 () //	
16	D-BLAPL/14828/2026	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIKRAMPUR FCI /120 /2025 () //	
17	D-BLAPL/14829/2026	DEEPAK @ PRASANTA KUMAR DEEP VS STATE OF ODISHA	SITIKANT MISHRA VS	G.R.P.S. (TITILAGARH) /38 /2026 () //	
18	D-BLAPL/14830/2026	ARABINDA MOHANTY @ RUNA VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI SADAR /32 /2026 () //	
19	D-BLAPL/14831/2026 BLAPL/4996/2026	MUNA @ LUNA NAYAK VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	KHANDAGIRI P.S. /832 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000694/2025	
20	D-BLAPL/14832/2026	SURYAKANTA NAYAK @ SURYA KANT NAYAK @ CHANDU VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	JANKIA P.S. /181 /2025 () //	
21	D-BLAPL/14833/2026	BIBHISAN GOND @ BIBISAN GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /142 /2023 () //	
22	D-BLAPL/14834/2026	DHIRAJ LAICHAN @ TUKU VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 () //	
23	D-BLAPL/14835/2026	SURYAKANTA MISHRA @ MUNU	ANURAG PATI	KAKATAPUR /1 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14836/2026	DAYA RAM	PRIYA RANJAN SINGH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14838/2026	MADHU MALLIK	BISWARANJAN DALAI	Tantiapal Marine /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14841/2026	MANGAL SINGH KHUNTIA	SARADA PRASAD DASH	THAKURMUNDA /18 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14849/2026	RABI @ SAROJ KUMAR BEHERA	ASIT KUMAR JENA	NACHUNI /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14851/2026	SANJU PATRA @ MUNA	PRATAP KUMAR NAYAK	BADACHANA /327 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14853/2026	SHOHAG @ RUSTAM KHAN	ASIT KUMAR JENA	BINJHARPUR /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14857/2026	BISWAJIT DASH	ANIRUDHA DAS	COLLIERY /251 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/14858/2026	KOSHIYA VAIBHAV JITENDRABHAI @ V.D.KOSHIYA	ARIJEET MISHRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14859/2026	BISWAJIT MALLICK	ASIT KUMAR JENA	NAYAPALLI P.S. /303 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/14860/2026	ROCKY MALLIA @ AKASH DEEP MALLIA @ MOHAPATRA	ARJUN MISHRA	AIR FIELD P.S. /1 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/14861/2026	SAGAR MAHALIK @ CHANDU	JNYANANANDA PANDA	BALASORE SADAR /37 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/14863/2026	STATE OF ODISHA PINTU @ SAROJ KUMAR BEHERA VS	JNYANANANDA PANDA VS	// BALASORE SADAR /37 /2026 ()	
36	D-BLAPL/14864/2026	STATE OF ODISHA MITHUN DAS VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /134 /2026 ()	
37	D-BLAPL/14865/2026	STATE OF ODISHA BULUA @ BAILOCHAN DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /72 /2026 ()	
38	D-BLAPL/14869/2026	STATE OF ODISHA SHAIKH MOHAMMAD FAWAD @ S.F MOHAMMAD VS	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600135
39	D-BLAPL/14874/2026	STATE OF ODISHA DEBASISH SAMAL VS	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600136
40	D-BLAPL/14876/2026	STATE OF ODISHA BAISING DEOGAM VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /248 /2025 ()	AOR20220001631C202600137
41	D-BLAPL/14878/2026	STATE OF ODISHA DINA PINGUA VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /59 /2010 ()	AOR20220001631C202600138
42	D-BLAPL/14880/2026	STATE OF ODISHA RABINDRA @ RASMIRANJAN BARIK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /375 /2024 ()	AOD20240000557C202600062
43	D-BLAPL/14881/2026	STATE OF ODISHA SIVA SHANKAR BANERJEE @ SANKAR VS	GOREKHANATH DAS VS	// MAHILA P.S.(BBSR) /47 /2013 ()	
44	D-BLAPL/14882/2026	STATE OF ODISHA SAROJ MISHRA @ BHABANI SIDHARTH SANKAR VS	SOMA PATNAIK VS	// MANCHESWAR P.S. /18 /2026 ()	AOD20260000117C202600029
45	D-BLAPL/14887/2026	STATE OF ODISHA NILAKANT @ NILAKANTHA BARIK @ MUNDHA VS	DEBI PRASAD DALAI VS	// BANGRIPOSI /318 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/14889/2026	NIRANJAN GHASI @ GEJA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /535 /2025 () //	
47	D-BLAPL/14897/2026	JITU @ JASOBANTA PANDAB VS STATE OF ODISHA	KARUNAKAR GAYA VS	SUNDARGARH TOWN /168 /2022 () //	
48	D-BLAPL/14904/2026	GANESH MAHALIK VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 () //	
49	D-BLAPL/14906/2026	PRABHAT SAHU @ BOBY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /137 /2026 () //	
50	D-BLAPL/14907/2026	JAGATRAI MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /89 /2024 () //	
51	D-BLAPL/14908/2026	MOHAMMAD AFZAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /34 /2024 () //	
52	D-BLAPL/14909/2026	RAMBABU PUPULU @ RAM BABU PAPAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /160 /2025 () //	
53	D-BLAPL/14910/2026	JAGANNATH BEHERA VS STATE OF ODISHA	RAJESWAR HOTA VS	NAYAGARH SADAR /68 /2026 () //	
54	D-BLAPL/14911/2026	RADHA KRISHNA KHEMUDU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /101 /2024 () //	
55	D-BLAPL/14913/2026	LOKANATH TRIPATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAGANNATHA PRASAD /264 /2025 () //	
56	D-BLAPL/14914/2026	OMM PRADHAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	GOPALPUR /186 /2025 () //	
57	D-BLAPL/14915/2026	RAJKISHORE PARIDA	MANAS KUMAR CHAND	BALUGAON P.S. /185 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-BLAPL/14916/2026	STATE OF ODISHA AMAR SWAIN @ BABU	MANAS KUMAR CHAND	JENAPUR /207 /2022	
		VS	VS	()	
59	D-BLAPL/14919/2026	STATE OF ODISHA VICKY NAYAK	MANAS KUMAR CHAND	BAIDYANATHPUR /22 /2026	
		VS	VS	()	
60	D-BLAPL/14923/2026	STATE OF ODISHA KUNAL PRADHAN	BISWA RANJAN DAS	GOPALPUR /186 /2025	
		VS	VS	()	
61	D-BLAPL/14924/2026	STATE OF ODISHA SUDEEP BEHERA @ SUDEEP KUMAR BEHERA	BIPLABA P.B. BAHALI	RAIRANGPUR TOWN /72 /2026	
		VS	VS	()	
62	D-BLAPL/14926/2026	STATE OF ODISHA MUKHIA JUANGA	MANAS KUMAR CHAND	KALIAPANI /59 /2021	
		VS	VS	()	
63	D-BLAPL/14928/2026	STATE OF ODISHA SRIDHARA PURSTY @ GUDU	AMLAN SHAKTI PAUL	KHURDA MODEL /219 /2026	
		VS	VS	()	
64	D-BLAPL/14929/2026	STATE OF ODISHA SRIKANT GOUDA @ SRIKANTA GOUDA	JYOTIRMAYA SAHOO	MOHANA /32 /2024	
		VS	VS	()	
65	D-BLAPL/14930/2026	STATE OF ODISHA AJAY KUMAR SONAR	BIRAJA PRASANNA DAS	LAHUNIPADA /262 /2025	
		VS	VS	()	
66	D-BLAPL/14933/2026	STATE OF ODISHA KULU @ SANGRAM KUMAR JENA	BIKASH CHANDRA PARIJA	JAJPUR TOWN /216 /2024	
		VS	VS	()	
67	D-BLAPL/14934/2026	STATE OF ODISHA BHIMSEN MADKAMI	RAJIB LOCHAN PATTNAIK	ORKEL /173 /2021	
		VS	VS	()	
68	D-BLAPL/14936/2026	STATE OF ODISHA A.LAXMIPATI	RAJIB LOCHAN PATTNAIK	KALIMELA /56 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/14940/2026	STATE OF ODISHA CHAKRADHAR SAHU @ CHAKRADHARA SAHU VS	DHIRENDRA KUMAR MOHAPATRA VS	// BARGARH /95 /2026 ()	
70	D-BLAPL/14944/2026	STATE OF ODISHA BAPI JENA VS	RAKESH BEHERA VS	// BINJHARPUR /393 /2025 ()	
71	D-BLAPL/14947/2026	STATE OF ODISHA PRADIP @ PRADEEP KUMAR SAHU @ PRADHIP VS	AJAYA KUMAR NANDA VS	// BARGARH /261 /2023 ()	
72	D-BLAPL/14948/2026	STATE OF ODISHA BISWARANJAN PATTANAYAK VS	PRATIK NAYAK VS	// JAJPUR ROAD /70 /2025 ()	
73	D-BLAPL/14950/2026	STATE OF ODISHA AMARJIT KUJUR VS	RUDRA NARAYAN PARJA VS	// KUTRA /79 /2023 ()	
74	D-BLAPL/14951/2026	STATE OF ODISHA SAMIM ANSARI VS	SURYAKANTA DWIBEDI VS	// DHARAMGARH /33 /2025 ()	
75	D-BLAPL/14952/2026	STATE OF ODISHA JASIM KHAN VS	SURYAKANTA DWIBEDI VS	// DHARAMGARH /33 /2025 ()	
76	D-BLAPL/14957/2026	STATE OF ODISHA ANI @ ANIRUDHA KUANR VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /91 /2024 ()	
77	D-BLAPL/14959/2026	STATE OF ODISHA CHANDAN NAYAK @ BALUA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /533 /2025 ()	
78	D-BLAPL/14962/2026	STATE OF ODISHA SUBHAM PRADHAN VS	SWAGATIKA PANDA VS	// BAIDYANATHPUR /207 /2026 ()	
79	D-BLAPL/14963/2026	STATE OF ODISHA ANIL BEHERA VS	PRATYUSHA NAIDU VS	// NACHUNI /43 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/14969/2026	CHANDRAMANI NAIK @ HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /306 /2025 () //	
81	D-BLAPL/14970/2026	BIBHUTI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHAJURIPADA /115 /2025 () //	
82	D-BLAPL/14973/2026	ASHAR BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /73 /2026 () //	
83	D-BLAPL/14976/2026	TIKA BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /73 /2026 () //	
84	D-BLAPL/14980/2026	SURATHA MENDILI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
85	D-BLAPL/14981/2026	PREMANANDA JATI @ PREMA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BERHAMPUR TOWN /114 /2026 () //	
86	D-BLAPL/14983/2026	SHYAM BIHARI YADAV VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	JHARSUGUDA GRPS /55 /2025 () //	
87	D-BLAPL/14985/2026	RIPUN PRADHAN VS UNION OF INDIA (N.C.B.)	BIKASH KARNA VS	NCB BHUBANESWAR /1 /2025 () //	
88	D-BLAPL/14986/2026	KARTIKA BAGH @ PAMPUDU @ KARTIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /86 /2018 () //	
89	D-BLAPL/14992/2026	NARESH DALEI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KABISURYANAGAR /219 /2026 () //	AOR20220001297C202600123
90	D-BLAPL/14996/2026	NIMIYA MANDAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /27 /2026 () //	
91	D-BLAPL/14998/2026	INDRAMANI MAHANTA	JAYADEBA BEHERA	HARICHANDANPUR /120 /2025	AOD20240000366C202600071

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/15000/2026	PRABHAT KUMAR BEHERA	ARUN KUMAR BEHERA	RASGOBINDPUR /221 /2026	AOR20220003422C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/15002/2026	LIPU @ ASISH KUMAR NAYAK	KHUSBU PANIGRAHI	BALASORE SADAR /37 /2026	AOR20220002787C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/15003/2026	RANJIT KUMAR BARIK @ RANJEET	SATYA RANJAN MULIA	BHADRAK RURAL /816 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/15004/2026	PRASANNA PRUSTY	ABIT SAHU	CYBER CRIME AND ECONOMIC OFFENCES, AOR20220001663C202600003	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/15005/2026	M. ARJUN RAO	HARI KRUSHNA PANIGRAHI	MALKANGIRI /174 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/15006/2026	SANTOSH KUMAR BEHERA	UMA SHANKAR PATEL	LEPHRIPADA /72 /2026	AOR20220000263C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/15008/2026	MANORANJAN PATRA	SATYA NARAYAN MISHRA 4	BANSADA /255 /2025	AOR20220001615C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/15012/2026	ABHISHEK BANCHHOR @ RAHUL	PRASANTA KUMAR ROUSTRAY	BARGARH /48 /2026	AOD20240000391C202600034
	BLAPL/5043/2026	VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)	
		STATE OF ODISHA		Spl/0000006/2026	
100	D-BLAPL/15014/2026	DULARAM MURMU	ANJAN KUMAR BISWAL	KHUNTA /50 /2026	AOR20220001328C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/15015/2026	SANJAY PATRA	SATYA NARAYAN MISHRA 4	G.R.P.S. /13 /2026	AOR20220001615C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/15016/2026	S. SIVA RAO	SWAGATIKA PANDA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-BLAPL/15021/2026	STATE OF ODISHA KAPILA BHUMIA VS	HARI KRUSHNA PANIGRAHI VS	// MALKANGIRI /270 /2025 ()	
104	D-BLAPL/15025/2026	STATE OF ODISHA DAS CHANTI @ CHANTI DAS VS	SISIRA PANIGRAHI VS	// ASKA /92 /2026 ()	
105	D-BLAPL/15027/2026	STATE OF ODISHA SRIDHANTA PADHI VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA /218 /2026 ()	
106	D-BLAPL/15028/2026	STATE OF ODISHA SONU MANDAL @ TINGA VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA /86 /2026 ()	
107	D-BLAPL/15034/2026	STATE OF ODISHA NAOURU MUNDA @ NAWARU VS	SOUMYA RANJAN DAS VS	// PLANTSITE /138 /2026 ()	
108	D-BLAPL/15035/2026	STATE OF ODISHA RAJIV SINGH VS	SOUMYA RANJAN DAS VS	// BIRMITRAPUR /80 /2020 ()	
109	D-BLAPL/15037/2026	STATE OF ODISHA JATIN RAY VS	SOUMYA RANJAN DAS VS	// PLANTSITE /80 /2026 ()	
110	D-BLAPL/15040/2026	STATE OF ODISHA RASHMI RANJAN BARIK @ SAGAR VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /219 /2026 ()	
111	D-BLAPL/15042/2026 BLAPL/5038/2026	STATE OF ODISHA BENGALI @ JEMA @ KALPANA BEHERA VS	JITENDRA SAMANTARAY VS	// KALINGA NAGAR /105 /2026 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000178/2026	
112	D-BLAPL/15043/2026	STATE OF ODISHA HARIHARA MOHANTY VS	JITENDRA SAMANTARAY VS	// PURUSHOTTAMPUR /314 /2022 ()	
113	D-BLAPL/15044/2026	STATE OF ODISHA ABHISHEK MALI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// JEYPORE TOWN /123 /2023 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CMP/23162/2026 CMP/855/2026	BIBHUTI BHUSHAN MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) IA/0000024/2026	
115	D-CMP/23215/2026	SANJEEB SAHOO VS MANOJ KUMAR PRUSTY	BRAJA KISHORE SAHOO VS	// () //	
116	D-CMP/23218/2026	SANGRAM BISWAL VS LAXMIPRIYA HARICHANDAN	PRADEEPTA KUMAR SWAIN VS	// () //	
117	D-CMP/23219/2026 CMP/874/2026	SURESH CHANDRA MISHRA VS BIHARI PRADHAN	PRAGYAN PARAMITA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001706/2009	
118	D-CMP/23244/2026 CMP/865/2026	ANNAPURNA SAHOO VS KHITISH SAMANTA BEHERA	UMA CHARAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak) Fao/0000121/2024	
119	D-CMP/23248/2026	RABINDRANATH BASANTIA VS KISHORE SAMANTARAY	PRASANTA KUMAR MISHRA VS	// () //	AOR20250000938C202600006
120	D-CMP/23274/2026	PRANATI MOHANTY VS PADMA CHARAN SATAPATHY	DEBASHIS NANDA VS	// () //	
121	D-CMP/23290/2026	PADMA CHARAN PATRA VS TAHASILDAR, ODAPADA	SAMIR KUMAR MISHRA,(SR.ADV.) VS	// () //	
122	D-CMP/23375/2026 CMP/870/2026	RADHAKANTA SAMAL VS MADAN MOHAN SAMAL	LALIT KUMAR MAHARANA VS	// A.D.J.,CHANDIKHOLE(Jajapur) Fao/0000046/2024	
123	D-CMP/23457/2026	DHARANI @ DHARANIDHAR BISWAL VS NIMAIN CHARAN ROUT	SUDARSAN BEHERA VS	// () //	
124	D-CMP/23474/2026	CHITTARANJAN SARANGI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// () //	
125	D-CMP/23510/2026	TRAILOKYA NATH SAHOO	SAKTI PRASAD DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COMMISSIONER, BMC OFFICE, BHUBANESWAR		//	
126	D-CMP/23535/2026	SIBANARAYAN AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SANKARLAL AGRAWAL		//	
127	D-CMP/23549/2026	MRUTUNJAY BISWAL	DURGA PRASAD PATTANAIK	//	
		VS	VS	0	
		SANATAN SAHU		//	
128	D-CMP/23578/2026	SMITA PARAMITA	ANUPAMA MOHANTY	//	
	CMP/876/2026	VS	VS		CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
		SUSMITA MISHRA			IA/0000001/2026
129	D-CONTC/23149/2026	ATIS KUMAR SETHI	ADV.	//	
		VS	VS	0	
		TAPAN KUMAR MOHAPATRA, DEPUTY CHIEF MATERIAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR			
130	D-CONTC/23155/2026	MANAGING COMMITTEE OF NIKIRAI GIRLS HIGH SCHOOL, KENDRAPARA		//	
		VS	VS	0	
		DR. N.THIRUMALA NAIK, I.A.S		//	
131	D-CONTC/23163/2026	SASMITA DASH	ADV.	//	
		VS	VS	0	
		DR. N.THIRUMALA NAIK, I.A.S		//	
132	D-CONTC/23166/2026	PRAMOD KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		SACHIN RAMCHANDRA JADHAV, IAS		//	
133	D-CONTC/23168/2026	NITYANANDA NAYAK	ADV.	//	
		VS	VS	0	
		ABDAAL M AKHTAR, IAS		//	
134	D-CONTC/23177/2026	SANJAYA NAIK	ADV.	//	
		VS	VS	0	
		DEO RANJAN SING, I.A.S.		//	
135	D-CONTC/23178/2026	SARADA PRASAD MOHANTY	ADV.	//	
		VS	VS	0	
		DEO RANJAN SING, I.A.S.		//	
136	D-CONTC/23182/2026	KUNANANDA MALLA	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/23187/2026	ASWATHY S., SEC. TO GOVT. OF ODISHA BHAGIRATHI PRADHAN VS	ADV. VS	// // 0	
138	D-CONTC/23190/2026	ASWATHY S., SEC. TO GOVT. OF ODISHA NRUSINGHA CHARAN PRADHAN VS	Adv. VS	// // 0	
139	D-CONTC/23194/2026	ASWATHY S., SEC. TO GOVT. OF ODISHA M/S P.D.AGARWAL, ANGUL VS	MUKESH PANDA VS	// // 0	
140	D-CONTC/23198/2026	SAILESH KUMAR SAHOO, STATE TAX OFFICER, ANGUL M/S P.D.AGARWAL, ANGUL VS	MUKESH PANDA VS	// // 0	
141	D-CONTC/23255/2026	SAILESH KUMAR SAHOO, STATE TAX OFFICER, ANGUL SABIR AHMED KHAN VS	ADV. VS	// // 0	
142	D-CONTC/23257/2026	ANKIT KUMAR VERMA, IPS DHIRENDRA KUMAR BARIK VS	ADV. VS	// // 0	
143	D-CONTC/23264/2026	Y.B.KHURANIA, I.P.S, DG AND IG OF POLICE,CUTTACK MOHAN BEHERA VS	PRAKASH KUMAR MISHRA VS	// // 0	
144	D-CONTC/23280/2026	ALFA JENA, OAS SUNITA BARAL VS	SUBHADUTTA ROUSTRAY VS	// // 0	
145	D-CONTC/23287/2026	ASWATHY S., IAS SABITA PATRA VS	SANJAY KUMAR SAMANTARAY VS	// // 0	
146	D-CONTC/23307/2026	JAYANT KUMAR JAYASINGH, O.A.S (S.B) TAHASILDAR, BHUBANESWAR SOUDAMINI MISHRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
147	D-CONTC/23311/2026	DR.MRINALINI DARSHAL, I.A.S LALITA PATRA VS	ADV. VS	// // 0	
		BEDBHUSAN, COLLECTOR AND DIST.MAGISTRATE, KANDHAMAL		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/23316/2026 CONTC/3121/2026	RINA RANI DAS VS HEMANTA SHARMA, THE COMM. CUM SEC. HOME DEPT., ODISHA	BHOJARAJ SETH VS ADV.	// () //	
149	D-CONTC/23319/2026	SIBANANDA SAHOO VS LIPAN KUMAR SAMAL, SUPERINTENDING ENGINEER, HEAD WORKS DIVISION, SAMAL	ADV. VS ADV.	// () //	
150	D-CONTC/23337/2026	PUSPALATA DASH VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS ADV.	// () //	
151	D-CONTC/23341/2026	PUNI DEI VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS ADV.	// () //	
152	D-CONTC/23345/2026	PRABHASINI MISHRA VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS ADV.	// () //	
153	D-CONTC/23350/2026	SHIBA CHARAN PANDA VS SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS ADV	// () //	AOR20220001600C202600120
154	D-CONTC/23351/2026	KISHORE CHANDRA PANDA VS RAKASH MALIK, SUPERINTENDING ENGINEER, KENDRAPARA IRRIGATION DIVISION	ADV VS ADV	// () //	AOR20220001600C202600121
155	D-CONTC/23352/2026	SUDARSAN DAS VS MANOJ KUMAR BEHERA, PROJECT DIRECTOR CUM CHIEF ENGINEER, MEGA LIFT PROJECT, BHUBANESWAR	ADV VS ADV	// () //	AOD20240000656C202600012
156	D-CONTC/23353/2026	ARUNA KUMAR DASH VS J SONAL, COLLECTOR AND DISTRICT MAGISTRATE JAGATSINGHPUR	ADV VS ADV.	// () //	AOD20240000698C202600015
157	D-CONTC/23358/2026	RAJESWARI SENAPATI VS RADHAKANTA CHHATRI, D.E.O, KALAHANDI	ADV. VS ADV.	// () //	
158	D-CONTC/23364/2026	PRAMOD KUMAR MAHARANA VS JAYANTA KUMAR JAYASINGH, (OAS-1)TAHASILDAR, BHUBANESWAR	ADV. VS ADV.	// () //	
159	D-CONTC/23371/2026	MINAKHI PADHI	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-CONTC/23377/2026	JAYANTA KUMAR JAYASINGH, (OAS-1)TAHASILDAR, BHUBANESWAR		//	
		PRAGYAN JYOTI BARIK	RITA SINGH	//	
		VS	VS	0	
161	D-CONTC/23379/2026	RASMITA BEHERA, IIC, BALIANTA P.S., KHORDHA		//	
		SARAT KUMAR NAYAK	ADV.	//	
		VS	VS	0	
162	D-CONTC/23407/2026	ARUP CHANDRA NAYAK, THE PRESIDENT, ANANDAPUR SOCIETIES LTD., CUTTACK		//	
		RABINDRA SAHOO	ADV.	//	
		VS	VS	0	
163	D-CONTC/23410/2026	SUSHANTA KUMAR BARIK (OAS), THE SUB-COLLECTOR, UDALA, MAYURBHANJ		//	
		PARBATI DAS	ADV.	//	
		VS	VS	0	
164	D-CONTC/23412/2026	DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR		//	
		SANTOSH KUMAR RATH	ADV.	//	
		VS	VS	0	
165	D-CONTC/23418/2026	DR.N. THIRUMALA NAIK, IAS		//	
		ANANTA KISHORE SAHOO	ADV.	//	
	CONTC/3133/2026	VS	VS	0	
166	D-CONTC/23453/2026	NITYANANDA BARIK,D.E.O., CUTTACK		//	
		PRABHAKAR BISWAL	ADV.	//	
		VS	VS	0	
167	D-CONTC/23458/2026	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//	
		SUNANDA KUMAR SUTAR	ADV.	//	
		VS	VS	0	
168	D-CONTC/23473/2026	SHUBHA SARMA, PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES, KHURDA		//	
		AMARENDRA KUMAR SAHOO	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
169	D-CONTC/23480/2026	HEMAKANTA SOY, I.A.S		//	
		AJIT KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		ARABINDA PADHY, ADDL. CHIEF SEC., GOVT. OF ODISHA		//	
170	D-CONTC/23482/2026	AJIT KUMAR PRADHAN	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CONTC/23490/2026	ARABINDA PADHY, ADDL. CHIEF SEC., GOVT. OF ODISHA SOUBHAGYA LAXMI PRUSTY VS	ADV VS	// // 0	AOR20220003390C202600021
172	D-CONTC/23493/2026	DIGANTA ROUTRAY, SUPERINTENDENT OF SANSKRIT STUDIES ,ODISHA BISWAJIT NAYAK VS	ADV. VS	// // 0	
173	D-CONTC/23499/2026	MRUTYUNJAY TRIPATHY, OAS, TAHASILDAR,BHUBANESWAR ANITA MOHANTA VS	PITAMBAR JENA VS	// // 0	
174	D-CONTC/23504/2026	DR.N.THIRUMALA NAIK, IAS BIJAYA MIHIR OJHA VS	ADV. VS	// // 0	
175	D-CONTC/23508/2026	PUNYA SALILA SRIVASTAVA, IAS JAGANNATH PANDA VS	ADV. VS	// // 0	
176	D-CONTC/23513/2026	RAJESH KUMAR SWAIN, OES, D.E.O., PHULBANI KRUSHNA KAMAR VS	ADV. VS	// // 0	
177	D-CONTC/23517/2026	MURALIDHAR URMAL, O.A.S., TAHASILDAR, LATHIKATA ARJUN KUMAR MOHANTY VS	ADV. VS	// // 0	
178	D-CONTC/23519/2026	PUNYA SALILA SRIVASTAVA, IAS RABINDRA KUMAR MAHARANA VS	ADV. VS	// // 0	
179	D-CONTC/23524/2026	PUNYA SALILA SRIVASTAVA, IAS HARI NAYAK VS	ADV. VS	// // 0	
180	D-CONTC/23525/2026	PUNYA SALILA SRIVASTAVA, IAS DR. SARAT CHANDRA MOHANTY VS	ADV VS	// // 0	AOD20240000338C202600017
181	D-CONTC/23528/2026	SACHIDANANDA NAYAK, REGISTRAR BERHAMPUR UNIVERSITY SURESH CHANDRA DASH VS	ADV VS	// // 0	AOD20240000338C202600018
		SACHIDANANDA NAYAK, REGISTRAR BERHAMPUR UNIVERSITY		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CONTC/23529/2026	DR. PRAFULLO KUMAR MAHARANA VS SACHIDANANDA NAYAK, REGISTRAR BERHAMPUR UNIVERSITY	ADV VS ADV.	// () //	AOD20240000338C202600019
183	D-CONTC/23531/2026	ASHOK KUMAR BEHERA VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS ADV.	// () //	
184	D-CONTC/23533/2026	SUDAM CHARAN SAHU VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS ADV.	// () //	
185	D-CONTC/23551/2026	RAJASHREE SAHOO VS J SONAL, COLLECTOR CUM EXECUTIVE MAGISTRATE JAGATSINGHPUR	ASISH KUMAR RAY VS VS	// () //	AOD20230000467C202600030
186	D-CRLA/14816/2026 CRLA/443/2026	BHAGABAN GOLORI VS STATE OF ODISHA	PRANAB KUMAR DAS VS VS	DAMANJODI /37 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000111/2022	
187	D-CRLA/14840/2026	MAHENDRA SAHU VS THE STATE OF ODISHA	SANJEEB BEHARA VS VS	NUAGAM (PATRAPUR) /157 /2021 () //	
188	D-CRLA/14850/2026	DEBASISH PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	PHULBANI TOWN /348 /2025 () //	
189	D-CRLA/14884/2026	BENUDHAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS VS	KAMAKHYANAGAR /554 /2023 () //	AOD20250000009C202600048
190	D-CRLA/14885/2026	JAYKRUSHNA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS VS	BAISINGA /66 /2021 () //	AOD20240000012C202600141
191	D-CRLA/14890/2026	DANDADHAR @ DANDA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS VS	ANGUL SADAR PS /651 /2024 () //	AOR20220001648C202600028
192	D-CRLA/14960/2026	DINESH KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	BAISINGA /66 /2021 () //	
193	D-CRLA/15018/2026	LALMAN TANDI	SUDEEP KUMAR SARANGI	KANTABANJI /36 /2017	AOD20260000163C202600043

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/14803/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	JINURANI	MALKANGIRI /315 /2023	AOD20260000172C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/14804/2026	ASHOK KUMAR BERA	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600100
		VS	VS	()	
		AKSHAYA KUMAR SETHI		//	
196	D-CRLMC/14805/2026	GITANIALI BERA	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600101
		VS	VS	()	
		SWAGATIKA MOHAPATRA		//	
197	D-CRLMC/14806/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	JINURANI	MALKANGIRI /349 /2023	AOD20260000172C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/14807/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	JINURANI	MALKANGIRI /69 /2024	AOD20260000172C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/14808/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	JINURANI	MALKANGIRI /60 /2024	AOD20260000172C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/14822/2026	JAGABANDHU BEHERA	SAROJ RANJAN SUBUDHI	EOW,BHUBANESWAR /5 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/14825/2026	ANANDA PARICHHA	ADYASIDHI MISHRA	Maitri Vihar PS /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/14844/2026	KAILASH SIAL @ KAILASH CHANDRA SIAL	ARJUNA CHARANA BEHERA	SIMULIA /3 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/14845/2026	SANJUKTA PATRA	SUMIT SEKHAR PATTANAIAK	LALBAG /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/14847/2026	BUBU@SUBASH SWAIN @ SUBASH CHANDRA SWAIN	PARSURAM PANDA	ERASAMA /62 /2011	
	CRLMC/1666/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghapur)	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/14855/2026	STATE OF ODISHA SURENDRA NAG VS	ARIJEET MISHRA VS	CT/0000123/2017 JEYPORE SADAR /135 /2020 ()	
206	D-CRLMC/14891/2026	STATE OF ODISHA SURYA NARAYAN PANI VS	BIDYADHAR PANDA VS	// DUNGURIPALI /109 /2025 ()	AOR20220001945C202600017
207	D-CRLMC/14892/2026	STATE OF ODISHA BRANCH MANAGER, ICICI BANK LIMITED VS	RAMACHANDRA PANIGRAHY VS	// / 0 ()	
208	D-CRLMC/14903/2026	SAI HARMONY PVT. LTD. MANAGING DIRECTOR, ASHOK KUMAR PATTANAIAK BANAMALI BEHERA VS	UMA CHARAN MISHRA VS	// JATNI P.S. /110 /2009 ()	
209	D-CRLMC/14917/2026	STATE OF ODISHA M/S. PARIDA AGENCY, SUNDARGARH VS	AJAYA KUMAR PRADHAN VS	// / 0 ()	
210	D-CRLMC/14920/2026	RELIABLE SPONGE PVT. LTD. SUNDARGARH SANTOSH KUMAR KHATUA VS	AMITABH MISHRA VS	// SAMBALPUR VIGILANCE /77 /2018 ()	
211	D-CRLMC/14921/2026 CRLMC/1679/2026	STATE OF ODISHA(VIG.) M.V. DEBI(IMO-9616735) VS	SOUMYAJYOTI BISWAL VS	// / 0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghapur)	
212	D-CRLMC/14925/2026	UNION OF INDIA DEBASREETA MOHANTY VS	BHABANI SHANKAR DASPARIDA VS	MIS.CASE/0000002/2024 CHAULIAGANJA /199 /2026 ()	
213	D-CRLMC/14943/2026	STATE OF ODISHA DHANESWAR DAS VS	BHABANI SANKAR MISHRA VS	// TOMKA /104 /2025 ()	
214	D-CRLMC/14958/2026	STATE OF ODISHA BIJAY SAHU VS	SARADA PRASAD DASH VS	// BANKI /151 /2012 ()	
215	D-CRLMC/14967/2026	STATE OF ODISHA SANGRAM KESHARI SUBUDHI VS	SIDDHARTH GOUTAM DAS VS	// BALUGAON P.S. /65 /2020 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMC/15011/2026	SUDHIR KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /132 /2025 () //	AOR20220003422C202600055
217	D-CRLMC/15017/2026	DIBYARANJAN SAHOO @ DIVYARANJAN SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /617 /2025 () //	AOR20220001615C202600073
218	D-CRLMC/15022/2026	ANSUMAN DAS VS ABHISEK TRADING CO.	ASUTOSH ROUT VS	// () //	AOR20260000160C202600012
219	D-CRLMC/15029/2026	KESAB DAS @ KESAB CHANDRA DAS VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	FATEGARH /37 /2007 () //	
220	D-CRLMP/14888/2026	PRASHANT CHOUDARY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //	AOR20220001207C202600033
221	D-CRLMP/14899/2026	NIRODH RANJAN PADHI VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	//0 () //	
222	D-CRLMP/14965/2026 CRLMP/678/2026	ORISSA METALIKS PVT.LTD. VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	//0 () //	
223	D-CRLMP/14991/2026	RAMESH DAS VS STATE OF ODISHA	SAROJ KUMAR ROURAY VS	CHANDABALI /314 /2023 () //	AOD20240000656C202600013
224	D-CRLREV/14862/2026	SHAMMULLAH @ MOHAMMED SHAMEEULLAH REHMAN VS STATE OF ODISHA	SHAMANKUMAR NANDA VS	BHAWANIPATNA TOWN /300 /2024 () //	
225	D-CRLREV/14883/2026	LALMOHAN SOREN @ AKASH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BAHALDA /184 /2025 () //	AOR20220001631C202600139
226	D-CRLREV/14886/2026	KAILASH SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /96 /2006 () //	AOD20240000364C202600139
227	D-CRLREV/14893/2026	TRIDEV PANDA	PRADEEP KUMAR KHUNTIA	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		GOPAL CHANDRA SAHU		//	
228	D-CRLREV/14895/2026	RAJENDRA KUMAR KHILAR	DAYANIDHI MISHRA	SAHADEV KHUNTA /311 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLREV/14939/2026	SIBARAM POLAI	ALOK KUMAR PANDA	/ /0	
	CRLREV/379/2026	VS	VS	A.D.J.,TALCHER(Anugul)	
		STATE OF ODISHA		CRA/0000011/2024	
230	D-CRLREV/14949/2026	ABHIRAM PARIDA	DEEPAK KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLREV/14954/2026	DR. BIBHUPADA MAHAPATRA	DEVASHIS PANDA	CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /21 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLREV/14971/2026	SK, KADIR HOSEN @ SK.QUADIR HOSSAIN	SK. ZAFARULLA	PURUNABAZAR /108 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLREV/14974/2026	CHAMAN SWAIN	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLREV/14982/2026	SANJAY KUMAR AGARWAL	SURYA MOHAPATRA	/ /0	
		VS	VS	()	
		MD. ANWAR		//	
235	D-CRLREV/14989/2026	SANJAY KUMAR AGARWAL	SURYA MOHAPATRA	/ /0	
		VS	VS	()	
		MD. ANWAR		//	
236	D-CRLREV/14993/2026	HIMANSU RANJAN BEHERA	BISWARANJAN DALAI	/ /	AOR20220003722C202600089
		VS	VS	()	
		GOBINDA CHANDRA SWAIN		//	
237	D-FAO/23157/2026	MANAGING COMMITTEE OF HANUMAN BIDYAPITHA	HSR CHAITANJAM	/ /	
	FAO/626/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha)	
		STATE OF ODISHA		Gia/0001746/2017	
238	D-FAO/23204/2026	THE MANAGER, NEW INDIA ASSURANCE CO. LTD.,	PREETIKA KUMAR MAHALI	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-FAO/23359/2026	MUKESH KUMAR LENKA GOBARDHAN BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	
240	D-FAO/23389/2026	ANIL KUMAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
241	D-FAO/23390/2026	RADHAGOVINDA U.P. SCHOOL, JAJPUR VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
242	D-FAO/23392/2026	ADWAIT KUMAR SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
243	D-FAO/23396/2026	HARI GOCHHAYAT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
244	D-FAO/23403/2026	M.C. OF SRI GOPINATH BIDYAPEETH, (HIGH SCHOOL) VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
245	D-FAO/23408/2026	MANOJ KUMAR TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
246	D-FAO/23413/2026	MANAGING COMMITTEE OF MUNDAPADA HIGH SCHOOL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
247	D-FAO/23420/2026	MANAGING COMMITTEE OF SATYANARAYAN HIGH SCHOOL, SUKRAPOKHARI, PURI VS STATE OF ODISHA	SUKRAPOKHARI VS	// 0 //	
248	D-FAO/23427/2026	PRATIMA SAHU VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
249	D-FAO/23429/2026	BIBEKANANDA DORA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-FAO/23442/2026	SR. BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS BILASINI PUJARI	RAM KUMAR TRIPATHY VS	// 0	
251	D-FAO/23449/2026	DR. KAPILA CHARAN MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	
252	D-FAO/23495/2026	SHYAM SUNDAR SAHU VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0	
253	D-FAO/23522/2026	DILLIP KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0	
254	D-FAO/23539/2026	KANANBALA NANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0	
255	D-FAO/23565/2026	HASTINI CHANDAN VS UNION OF INDIA	KARUNAKAR DAS VS	// 0	
256	D-MACA/23134/2026	REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS BISHNUPRIYA SETHI	ADARSH ANJAN MOHANTY VS	// 0	
257	D-MACA/23209/2026	MAMTA DEVI VS BIRENDRA KUMAR	BISHNU BRATA SINGH VS	// 0	
258	D-MACA/23213/2026	THE LEGAL MANAGER, NATIONAL INSURANCE CO. LTD. VS LITUNA SAHOO	PRASANTA KUMAR MAHALI VS	// 0	
259	D-MACA/23222/2026	MANAGER T.P. HUB, ORIENTAL INSURANCE CO. LTD. VS KHULANA BEHERA	DEBAMANJUL PRADHAN VS	// 0	
260	D-MACA/23252/2026	SOMANATH SAMANTARAY VS SAROJINI SAHU	DEBASISH PATNAIK VS	// 0	
261	D-MACA/23314/2026	MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	BOYDASINGH PATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SACHIDANANDA MUDULI		//	
262	D-MATA/23402/2026	RASHMI REKHA BEHERA@SAHU	NIRANJAN LENKA	//	
		VS	VS	0	
		ANIRUDHA BEHERA		//	
263	D-MATA/23546/2026	RAJBALA MOHANTY @ PATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		GIRIJA SHANKAR MOHANTY		//	
264	D-OTAPL/23369/2026	COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE AND CUSTOMS	ERISMA YONANIEL PRUSTY (SR. STANDING COUNSEL)	//	
		VS	VS	0	
		WESCO UTILITY, SAMBALPUR		//	
265	D-RPFAM/23245/2026	SMITA ADHIKARI	NIHAR KANTA PRAHARAJ	//	
		VS	VS	0	
		SANJEEB KUMAR NAYAK		//	
266	D-RPFAM/23521/2026	ANANYA PRIYADARSHINI BISWAL @ PRACHI BISWAL	BHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		SOMNATH SAHU		//	
267	D-RSA/23299/2026	REJESWARI GOUDA	PRAFULLA KUMAR LENKA	//	
		VS	VS	0	
		BIJYALAXMI GHOUDA		//	
268	D-RSA/23465/2026	BISHNU MEHER@BISHNU BALLABHA MEHER	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		SARASWATI MEHER		//	
269	D-RSA/23530/2026	TAPAN KUMAR SETHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		SANTOSH KUMAR DALEI		//	
270	D-RSA/23534/2026	CHANDRABATI MAJHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		SUBASH PUJARI		//	
271	D-RSA/23607/2026	BASANTI MARNDI	SOUGAT DASH	//	AOD2024000012C202600146
		VS	VS	0	
		BALHI MARNDI		//	
272	D-RVWPET/23251/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	//	LOD20240000194C202600184
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-RVWPET/23283/2026	BIJAY KUMAR BARIK SATYA NARAYAN DAS @ BEHERA VS BINOD RAM	ARIJEET MISHRA VS	// // 0 //	
274	D-RVWPET/23343/2026	SAROJ KUMAR SAHOO VS NATIONAL FACELESS ASSESSMENT CENTER, NEW DELHI	SASWAT KUMAR ACHARYA VS	// 0 //	
275	D-TRP(C)/23288/2026	PEDINA SREEJA VS LADI SWAMI DAS	AJAYA KUMAR NANDA VS	// 0 //	
276	D-TRP(C)/23297/2026	GARGI PATRA VS AYUSH PANIGRAHY	DEBASISH SAMAL VS	// 0 //	
277	D-TRP(C)/23433/2026	INDIRA PRIYADARSHINI TRIPATHY VS ANURUP PANI	SATYABAN SAHOO VS	// 0 //	
278	D-TRP(C)/23476/2026	BIDULATA PRUSTY VS THE MANAGER LEGAL SBI GENERAL INSURANCE CO LTD., BHUBANESWAR	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600081
279	D-WA/23142/2026	STATE OF ODISHA VS SAMALESWARI WOMEN SELF HELP GROUP	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600171
280	D-WA/23143/2026	SUPERINTENDENT OF POLICE, KENDRAPARA VS MAHENDRA KUMAR BEHERA	DEBASIS NAYAK,A.G.A VS	// 0 //	LOD20240000172C202600177
281	D-WA/23144/2026	STATE OF ODISHA VS OM SHIVA SHAKTI WOMEN SELF HELP GROUP	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600182
282	D-WA/23145/2026	STATE OF ODISHA VS LAXMI NARAYAN WOMEN SELF HELP GROUP	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600183
283	D-WA/23295/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BHUBANESWAR VS RASMITA KUMARI SWAIN	RAMDANESWAR Y VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WA/23303/2026	MINATIRANI MADHEI VS STATE OF ODISHA	SAMIR KUMAR MISHRA, (SR.ADV.) VS STATE OF ODISHA	// () //	
285	D-WA/23421/2026	ODISHA GRAMEEN BANK, BHUBANESWAR VS SHRADHANJALI JENA	KHAN MAHMOODUL HASAN NIAMATI VS SHRADHANJALI JENA	// () //	
286	D-WA/23532/2026	STATE OF ODISHA VS SUKANTA KUMAR MOHAPATRA	BISWABARA DASH,A.S.C VS SUKANTA KUMAR MOHAPATRA	// () //	LOD20240000172C202600178
287	D-WP(C)/23130/2026	M. SURESH VS REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	RAMESH CH. BEHERA VS REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	// () //	
288	D-WP(C)/23131/2026 WP(C)/15799/2026	JIGYANSHU MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// () //	
289	D-WP(C)/23132/2026 WP(C)/15798/2026	MD TAJUDDIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// () //	
290	D-WP(C)/23133/2026 WP(C)/15779/2026	BANSHIDHAR BEHERA VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CIRCLE SASTRA CENTRE, CUTTACK	NALINI KANTA DASH VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CIRCLE SASTRA CENTRE, CUTTACK	// () //	
291	D-WP(C)/23135/2026	LOKANATH SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// () //	
292	D-WP(C)/23136/2026 WP(C)/16004/2026	PREM SAGAR DIP VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// () //	
293	D-WP(C)/23137/2026 WP(C)/15888/2026	ANIRUDHA SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// () //	
294	D-WP(C)/23138/2026	MURALIDHAR PAIKRAY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// () //	
295	D-WP(C)/23139/2026	SHUVANKAR MISHRA	BIJAYA KUMAR BEHERA 1	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/15890/2026	VS STATE OF ODISHA	VS	() //	
296	D-WP(C)/23140/2026	GAYADHAR JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
297	D-WP(C)/23141/2026 WP(C)/15887/2026	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// ()	
298	D-WP(C)/23146/2026	DINABANDHU BISWAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
299	D-WP(C)/23147/2026 WP(C)/15806/2026	PRANAB KUMAR PATRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// ()	
300	D-WP(C)/23148/2026	SWATHI TULSYAN VS THE BRANCH HEAD, AXIS BANK	SANJAY KUMAR PANDA VS	// ()	AOD20230000797C202600003
301	D-WP(C)/23150/2026	BANCHHANIDHI SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
302	D-WP(C)/23151/2026	MANJU NAIK VS STATE OF ODISHA	MAHADEV SAHU VS	// ()	AOR20220002238C202600019
303	D-WP(C)/23152/2026	RAMACHANDRA BARAD VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// ()	AOR20220004309C202600022
304	D-WP(C)/23153/2026	SITARANI DAS VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// ()	AOR20220001563C202600034
305	D-WP(C)/23154/2026 WP(C)/15763/2026	SALILA SETHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// ()	
306	D-WP(C)/23156/2026 WP(C)/15758/2026	M/S.OM SHREE SAI RAM LIFTINGS, GANJAM VS	ARCHANA BEHERA VS	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/23158/2026	SUPERINTENDENT, CGST AND CE, BHUBANESWAR-VI RANGE, BHUBANESWAR MILAN PRADHAN VS STATE OF ODISHA	LAMBIT SENAPATI VS	// // 0 //	
308	D-WP(C)/23159/2026	PRANTOSH DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
309	D-WP(C)/23160/2026	ARJUN KUMAR SWAIN VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
310	D-WP(C)/23161/2026	SISHU MISTRI VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
311	D-WP(C)/23164/2026 WP(C)/15964/2026	PRASANTA KUMAR OJHA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
312	D-WP(C)/23165/2026	DHANANJAYA SHIKARI VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
313	D-WP(C)/23167/2026 WP(C)/15968/2026	DILLIP KUMAR JENA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
314	D-WP(C)/23169/2026 WP(C)/16010/2026	SK. ATHAR ALI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
315	D-WP(C)/23170/2026 WP(C)/15974/2026	JAYPRAKASH KHUNTIA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
316	D-WP(C)/23171/2026 WP(C)/15836/2026	JYOTI PRAKASH LENKA VS STATE OF ODISHA	PRASSANA KUMAR MOHANTY VS	// 0 //	
317	D-WP(C)/23172/2026 WP(C)/15978/2026	S.USHAMANI VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/23174/2026	SHIBA SHANKAR SETH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
319	D-WP(C)/23175/2026 WP(C)/15816/2026	TANVI BOHIDAR VS UNION OF INDIA	SUBHANKAR ROUTH VS	// 0 //	
320	D-WP(C)/23176/2026	JANEKA KALET VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
321	D-WP(C)/23179/2026	SUSANTA KUMAR SETHY VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //	
322	D-WP(C)/23180/2026	SHIVA PRASAD SAMAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
323	D-WP(C)/23181/2026	TRAHIKARA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
324	D-WP(C)/23183/2026	MAYARANI DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	AOR20250000149C202600021
325	D-WP(C)/23184/2026	SATYANARAYANA BAG VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
326	D-WP(C)/23185/2026	UDAYA SAND VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
327	D-WP(C)/23186/2026 WP(C)/15881/2026	SUNITA ORAM VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
328	D-WP(C)/23188/2026	JAYA PRAKASH SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
329	D-WP(C)/23189/2026	KAILASH CHANDRA MOHANTA	SUSHANTA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/15891/2026	VS STATE OF ODISHA	VS	0 //	
330	D-WP(C)/23191/2026	RADHAKANTA KATHAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
331	D-WP(C)/23192/2026	SAHADEV ROUSTRAY VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //	
332	D-WP(C)/23193/2026	BRUNDBABAN MISHRA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	AMITAV TRIPATHY VS	// 0 //	
333	D-WP(C)/23195/2026	PURUSHOTTAM HIKAKA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
334	D-WP(C)/23196/2026 WP(C)/16029/2026	NIBEDITA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
335	D-WP(C)/23197/2026 WP(C)/15858/2026	SABITA RANI DASH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
336	D-WP(C)/23199/2026 WP(C)/15827/2026	AMULYA PRASAD SAHOO VS STATE OF ODISHA	PRASSANA KUMAR MOHANTY VS	// 0 //	
337	D-WP(C)/23200/2026 WP(C)/15824/2026	TARA @ TARAMANI PARHI VS PRINCIPAL SECRETARY, LAW DEPARTMENT, GOVT OF ODISHA, KHURDA	DEEPALI MAHAPATRA VS	// 0 //	
338	D-WP(C)/23201/2026	M RAJULU PATRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
339	D-WP(C)/23202/2026	MIR SALAUDDIN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
340	D-WP(C)/23203/2026 WP(C)/15998/2026	RAMA RAGHABA PATRA VS	ALOK KUMAR PANDA VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/23205/2026 WP(C)/16023/2026	STATE OF ODISHA SADASHIBA MALIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600007
342	D-WP(C)/23206/2026	M. KESHAB REDDY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0	
343	D-WP(C)/23207/2026 WP(C)/15826/2026	RAJ KISHORE SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// // 0	
344	D-WP(C)/23208/2026	DURYODHAN MANTRI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0	
345	D-WP(C)/23210/2026	TAPAN KUMAR SETHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0	
346	D-WP(C)/23211/2026 WP(C)/16025/2026	M/S.SHREE SHYAM TECH INDIA PVT.LTD.,BHUBANESHWAR VS AUTHORIZED OFFICER, HDFC BANK.LTD.,CUTTACK	SAILAZA NANDAN DAS VS	// // 0	
347	D-WP(C)/23212/2026 WP(C)/16026/2026	SITANSU SEKHAR PANI VS SUPERINTENDENT, CUTTACK I RANGE	MADHAB LAL AGARWAL VS	// // 0	
348	D-WP(C)/23214/2026 WP(C)/16028/2026	BIJOY KUMAR NANDI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// // 0	
349	D-WP(C)/23216/2026	RABINDRA SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// // 0	
350	D-WP(C)/23217/2026	MANASI RANBIDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// // 0	
351	D-WP(C)/23220/2026 WP(C)/16078/2026	PARIJA RANBIDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/23221/2026	CHANDA KHALKO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
353	D-WP(C)/23223/2026	SUSHILA ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
354	D-WP(C)/23224/2026	RAM RATAN PAIK VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
355	D-WP(C)/23225/2026	BIKI MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
356	D-WP(C)/23226/2026 WP(C)/16080/2026	SURYABANTI ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
357	D-WP(C)/23227/2026	NRUSINGHA NATH BEHERA VS THE REGISTRAR, UTKAL UNIVESITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600090
358	D-WP(C)/23228/2026	GAJENDRA BEHURA VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600091
359	D-WP(C)/23229/2026	BISWANATH BARIK VS THE REGISTRAR, UTKAL UNIVESITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600092
360	D-WP(C)/23230/2026 WP(C)/16021/2026	PINTU MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
361	D-WP(C)/23231/2026	GANESHWAR SAHOO VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600089
362	D-WP(C)/23232/2026 WP(C)/16038/2026	LILIMA MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
363	D-WP(C)/23233/2026	RAMESH CHANDRA NAYAK	SANJIB MOHANTY	//	AOR20220001611C202600095

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/23234/2026	THE REGISTRAR, UTKAL UNIVERSITY KAILASH CHANDRA NAYAK	VS PRADEEP KUMAR DASH	//	AOR20220002710C202600008
		VS	VS	()	
365	D-WP(C)/23235/2026	STATE OF ODISHA PRASANTA KUMAR ROU TRAY	VS SANJIB MOHANTY	//	AOR20220001611C202600093
		VS	VS	()	
366	D-WP(C)/23236/2026	THE REGISTRAR, UTKAL UNIVERSITY NITYANANDA MALLA	VS SANJIB MOHANTY	//	AOR20220001611C202600094
		VS	VS	()	
367	D-WP(C)/23237/2026	THE REGISTRAR, UTKAL UNIVERSITY BHARATI PATNAIK	VS SHASHI BHUSAN JENA	//	
		VS	VS	()	
368	D-WP(C)/23238/2026	STATE OF ODISHA PRAVATI MALLICK	VS PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
369	D-WP(C)/23239/2026 WP(C)/16016/2026	SUB-COLLECTOR, KENDRAPADA PRATIMA MUNDA	VS ABHAY KHANDELWAL	//	
		VS	VS	()	
370	D-WP(C)/23240/2026	STATE OF ODISHA PRAKASH KUMAR MOHANTY	VS SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
371	D-WP(C)/23241/2026	STATE OF ODISHA SRI JAGANNATH INSTITUTE OF PARAMEDICAL SCIENCES, KENDRAPADA	VS ANIL KUMAR SINGH	//	
		VS	VS	()	
372	D-WP(C)/23242/2026	STATE OF ODISHA SANJU @ SANJUKTA SWAIN	VS LAMBODAR PRADHAN	//	
		VS	VS	()	
373	D-WP(C)/23243/2026	COLLECTOR, CUTTACK SRI JAGANNATH INSTITUTE OF PARAMEDICAL SCIENCES, KENDRAPADA	VS ANIL KUMAR SINGH	//	
		VS	VS	()	
374	D-WP(C)/23246/2026	STATE OF ODISHA BEBINA BEHERA	VS RANI ROUT	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/23247/2026 WP(C)/15981/2026	STATE OF ODISHA SURATHA BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0	
376	D-WP(C)/23249/2026	SUJATA POTHAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0	
377	D-WP(C)/23250/2026	SRI JAGANNATH INSTITUTE OF PARAMEDICAL SCIENCES VS STATE OF ODISHA	ANIL KISHOR SAMAL VS	// // 0	
378	D-WP(C)/23253/2026	GHANASHYAM KANUNGO VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// // 0	
379	D-WP(C)/23254/2026	SRI JAGANNATH INSTITUTE OF PARAMEDICAL SCIENCES VS STATE OF ODISHA	ANIL KISHOR SAMAL VS	// // 0	
380	D-WP(C)/23256/2026 WP(C)/15855/2026	BISWAJEET MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// // 0	
381	D-WP(C)/23258/2026	SANTOSH KUMAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	
382	D-WP(C)/23259/2026	MANOJ KUMAR PADHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	
383	D-WP(C)/23260/2026	SISIRA KUMAR MISHRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // 0	
384	D-WP(C)/23261/2026	SIMHADRI SATYANARAYANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	
385	D-WP(C)/23262/2026 WP(C)/16039/2026	SURJEET KUMAR SINGH VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/23263/2026	PRAMOD KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
387	D-WP(C)/23265/2026	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
388	D-WP(C)/23266/2026	KUSHA JENA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
389	D-WP(C)/23267/2026 WP(C)/16022/2026	SUBASINI MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
390	D-WP(C)/23268/2026	SIBASISH DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
391	D-WP(C)/23269/2026	JAGANNATH NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
392	D-WP(C)/23271/2026	ASWINI KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
393	D-WP(C)/23272/2026 WP(C)/16043/2026	SANANDAN PATRA VS IDBI BANK, BHUBANESWAR	JANAKI KANTA MAHAPATRA VS	// 0 //	
394	D-WP(C)/23273/2026	KANAKADURGA PRIMARY FISHERIES CO-OPERATIVE SOCIETY, BHADRAK VS STATE OF ODISHA	VS VS	// 0 //	
395	D-WP(C)/23275/2026	DINESH BAROI @ BARIK VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
396	D-WP(C)/23276/2026	GUDLA RAMESH KUMAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
397	D-WP(C)/23277/2026	SAMAL DAS	DURGA PRASAD JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/23278/2026	AMULYA KUMAR BEHERA	DEBASHIS NANDA	//	
		VS	VS	()	
		TAHASILDAR, JAJPUR		//	
399	D-WP(C)/23279/2026	HARICHANDRA DAS	DURGA PRASAD JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/23281/2026	MAA BUDHI THAKURANI MULTIPURPOSE PRIMARY EDUCATIONAL CO-OPERATIVE SOCIETIES LTD., PURI	DURGA PRASAD JENA	//	
		VS	VS	()	
		THE DISTRICT COLLECTOR -CUM- DISTRICT MAGISTRATE, PURI		//	
401	D-WP(C)/23282/2026	RABI CHAND DAS	DURGA PRASAD JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/23284/2026	SADHU CHARAN SAHOO	MRUGANKA MAULI PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/23285/2026	AJIT GOLDAR	DURGA PRASAD JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/23286/2026	MANOJ KUMAR NAHAK	KOUSIK ANANDA GURU	//	
	WP(C)/15899/2026	VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/23289/2026	SAIRAM APAT	ARUN KUMAR PATRA	//	AOD20240000516C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/23291/2026	MANORANJAN DEHURI	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600140
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/23292/2026	PURNA CHANDRA MOHANTY	PRADEEP KUMAR DAS	//	AOR20220001207C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/23293/2026	NARAYAN PARIDA	ANUGRAHA NARAYAN SAMANTARAY	//	AOD20250001040C202600019
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/23294/2026	STATE OF ODISHA ANUPAMA SAMANTRAY VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// // 0 //	AOD20240000714C202600008
410	D-WP(C)/23296/2026 WP(C)/15995/2026	PRAKASH KUMAR KHEDIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
411	D-WP(C)/23298/2026	BHAGYARATHI MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
412	D-WP(C)/23300/2026	GUDLA SATISH VS COLLECTOR, KORAPUT	ANKITA MUKHERJI VS	// 0 //	
413	D-WP(C)/23301/2026	SANGRAM KESHARI PANDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //	
414	D-WP(C)/23302/2026 WP(C)/16034/2026	BASUMATI PATTNAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
415	D-WP(C)/23304/2026	MAYADHAR DHARUA VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //	
416	D-WP(C)/23305/2026 WP(C)/16086/2026	RANJIT KUMAR MOHANTY VS COLLECTOR, BALASORE	ANUPAM DASH VS	// 0 //	
417	D-WP(C)/23306/2026	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //	
418	D-WP(C)/23308/2026	TRAHI ACHYUTA COLD STORAGE, BALASORE VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
419	D-WP(C)/23309/2026	MITRABHANU SUBUDHI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/23310/2026	DHARANIDHAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //	
421	D-WP(C)/23312/2026	JANHABI NAYAK VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
422	D-WP(C)/23313/2026	ANURADHA MOHANTY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
423	D-WP(C)/23315/2026	SASMITA SAHOO VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
424	D-WP(C)/23317/2026	M/S HIMMAT SHG, BHADRAK VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
425	D-WP(C)/23318/2026	SARAT KUMAR BISWAL @ PRADHAN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
426	D-WP(C)/23320/2026 WP(C)/16079/2026	MAHAPRASAD SAHOO VS ODISHA HUMAN RIGHTS COMMISSION, TOSHALI BHAWAN , KHURDA	TUSAR KUMAR MISHRA VS	// 0 //	
427	D-WP(C)/23321/2026	LAKSHYAPATI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
428	D-WP(C)/23322/2026 WP(C)/16082/2026	PRASANT KISHORE SAHOO @ PRASANTA SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
429	D-WP(C)/23323/2026	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
430	D-WP(C)/23324/2026 WP(C)/16068/2026	SARBESWAR DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
431	D-WP(C)/23325/2026	M/S. KRISHNA ENGINEERING NAYAPALLI, BHUBANESHWAR	PRANAV KUMAR JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
432	D-WP(C)/23326/2026	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BHUBANESWAR	ABINASH ROURAY	//	
	WP(C)/16011/2026	UMAKANTA MISHRA	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/23327/2026	KAILASH CHANDRA MOHANTY	SANKET KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/23328/2026	TARASA BHUE	PRADEEP KUMAR MAHAPATRA	//	
	WP(C)/16071/2026	VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/23329/2026	KHIROD KUMAR KHATUA	PRADEEP KUMAR MAHAPATRA	//	
	WP(C)/16040/2026	VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/23330/2026	AJIT KUMAR ROURAY	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/23331/2026	RAMESH CHANDRA TRIPATHY	PRADEEP KUMAR MAHAPATRA	//	
	WP(C)/16066/2026	VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/23332/2026	KARNA BAG	PRASANNA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/23333/2026	AJAY KUMAR SUNDARAY	PRADEEP KUMAR MAHAPATRA	//	
	WP(C)/16070/2026	VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/23334/2026	MILU BHOI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/23335/2026	DHANURDHAR SWAIN	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/23336/2026	RATHA GOND @ MAJHI	DHANANJAYA MUND	//	AOR20220001492C202600142
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/23338/2026	STATE OF ODISHA LALITA MAJHI VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600143
444	D-WP(C)/23339/2026	STATE OF ODISHA BRUNDABAN MAJHI VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600144
445	D-WP(C)/23340/2026	STATE OF ODISHA AMULYA PRAKASH PANDA VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600145
446	D-WP(C)/23342/2026	STATE OF ODISHA SUBHASINEE KHARA VS	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202600013
447	D-WP(C)/23344/2026	UNION OF INDIA JUDHISTIR MALLIK VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600124
448	D-WP(C)/23346/2026	STATE OF ODISHA PRADEEP KUMAR PARIDA VS	PRAKASH KUMAR JENA VS	// // ()	
449	D-WP(C)/23347/2026 WP(C)/16032/2026	SUPERINTENDENT, CGST AND CENTRAL EXCISE, CUTTACK SANATAN SAHOO VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600125
450	D-WP(C)/23348/2026 WP(C)/16033/2026	STATE OF ODISHA RABINSAN PRADHAN VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600126
451	D-WP(C)/23349/2026	STATE OF ODISHA SUSANTA KUMAR ROUT VS	KSHIROD KUMAR ROUT VS	// // ()	
452	D-WP(C)/23354/2026	STATE OF ODISHA M/S.PRESSELS PVT.LTD.,CUTTACK VS	PRAKASH KUMAR JENA VS	// // ()	
453	D-WP(C)/23355/2026 WP(C)/15876/2026	ASSISTANT COMMISSIONER, GST AND C.X., CUTTACK JOACHIM KERKETTA VS	SOUMYA MISHRA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/23356/2026 WP(C)/15884/2026	JADUMANI SAHU VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //	
455	D-WP(C)/23357/2026	SAILASUTA DEVI VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //	
456	D-WP(C)/23360/2026	DEBABRATA LENKA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
457	D-WP(C)/23361/2026 WP(C)/16035/2026	M/S SHREEN INDUSTRIES, BALASORE VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI	PANKAJ KHANDELWAL VS	// 0 //	
458	D-WP(C)/23362/2026	ASHOK KUMAR DASH VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //	
459	D-WP(C)/23363/2026	DEBENDRA PRASAD MAHAPATRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
460	D-WP(C)/23365/2026	MAHANADI COALFIELDS LTD., ANGUL VS PARAMANANDA BEHERA(DEAD), CHAITANYA BEHERA	SAKTIDHAR DAS VS	// 0 //	
461	D-WP(C)/23366/2026	RASHMI RANJAN DASH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
462	D-WP(C)/23367/2026	SIDHARTH RATH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
463	D-WP(C)/23368/2026	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	ABHASH GARNAIK VS	// 0 //	
464	D-WP(C)/23370/2026	MAHANADI COALFIELDS LTD., ANGUL VS PARAMANANDA BEHERA(DEAD), CHAITANYA BEHERA	SAKTIDHAR DAS VS	// 0 //	
465	D-WP(C)/23372/2026	MAHANADI COALFIELDS LTD., ANUGUL	SAKTIDHAR DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CHINTA SAHU(DEAD), BANSIDHAR SAHU		//	
466	D-WP(C)/23373/2026	MAHANADI COALFIELDS LIMITED, ANGUL	SAKTIDHAR DAS	//	
		VS	VS	0	
		GAGAN CHANDRA PRADHAN @ GAGAN BIHARI PRADHAN		//	
467	D-WP(C)/23374/2026	ABINASH PRADHAN	SADASIVA PATRA (1)	//	
	WP(C)/16046/2026	VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/23376/2026	MAHANADI COALFIELDS LTD.,ANGUL	SAKTIDHAR DAS	//	
		VS	VS	0	
		TAPANESWAR PRADHAN		//	
469	D-WP(C)/23378/2026	MAHANADI COALFIELDS LIMITED, ANGUL	SAKTIDHAR DAS	//	
		VS	VS	0	
		NARAN PRADHAN		//	
470	D-WP(C)/23380/2026	CANARA BANK, PARADEEP II BRANCH, JAGATSINGHPUR	ANURAG KUMAR MISHRA-2	//	
		VS	VS	0	
		DEPUTY DIRECTOR(REVENUE) E.S.I.C, BHUBANESWAR		//	
471	D-WP(C)/23381/2026	M/S.MALVIK FUELS, NABARANGPUR	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE NABARANGPUR RANGE, NABARANGPUR		//	
472	D-WP(C)/23382/2026	JALOE DEGREE COLLEGE, SUBARNAPUR	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/23383/2026	MAHANADI COALFIELDS LTD, ANGUL	SAKTIDHAR DAS	//	
		VS	VS	0	
		DHOBEI BEHERA		//	
474	D-WP(C)/23384/2026	MAHANADI COALFIELDS LIMITED, ANGUL	SAKTIDHAR DAS	//	
		VS	VS	0	
		BUDHEI SAHOO		//	
475	D-WP(C)/23385/2026	MAHANADI COALFIELDS LIMITED, ANGUL	SAKTIDHAR DAS	//	
		VS	VS	0	
		JAGAMOHAN PRADHAN (DEAD), LAXMIPRIYA PRADHAN		//	
476	D-WP(C)/23386/2026	MAA TARINI WOMENS SELF HELP GROUP, BHADRASKAN	SAUBHAGYA KUMAR SAMAL	//	
	WP(C)/16019/2026	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/23387/2026	STATE OF ODISHA MAHANADI COALFIELDS LTD.,ANGUL VS GOKULA CHANDRA BEHERA	SAKTIDHAR DAS VS	// // 0	
478	D-WP(C)/23388/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS JAGAMOHAN PRADHAN (DEAD) LAXMIPRIYA PRADHAN	SAKTIDHAR DAS VS	// // 0	
479	D-WP(C)/23391/2026	GEETANJALI SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
480	D-WP(C)/23393/2026	JEEBAN KUMAR NANDA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
481	D-WP(C)/23394/2026	GAURANG CHARAN SENAPATI VS COMMISSIONER CONSOLIDATION, ORISSA	GYANESWAR SATPATHY VS	// // 0	
482	D-WP(C)/23395/2026	BABULA BISOYI VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
483	D-WP(C)/23397/2026	SUKANTA CHANDRA PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
484	D-WP(C)/23398/2026	NILARATNA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
485	D-WP(C)/23399/2026	SWARAJ KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
486	D-WP(C)/23400/2026	SRIRAM DASH VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
487	D-WP(C)/23401/2026	DURGA PRASAD DASH VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/23404/2026	SADANANDA PANIGRAHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
489	D-WP(C)/23405/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
490	D-WP(C)/23406/2026	RAMESH PRADHAN VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //	
491	D-WP(C)/23409/2026 WP(C)/15871/2026	MILAN CHATTERJEE VS DIRECTORATE OF ELEMENTARY EDUCATION , KHURDA	RAJIB RATH VS	// 0 //	
492	D-WP(C)/23411/2026	NIRUPAMA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
493	D-WP(C)/23414/2026	SWASTIKA MOHANTY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //	
494	D-WP(C)/23415/2026	SARAT CHANDRA SAMAL VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// 0 //	
495	D-WP(C)/23416/2026	SABITRI MEHER VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
496	D-WP(C)/23417/2026	SENAPATI HATIKHUJIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
497	D-WP(C)/23419/2026	ABHAY KUMAR GUPTA VS UNION OF INDIA	SASWAT DAS VS	// 0 //	
498	D-WP(C)/23422/2026	DR.SUBODHA KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
499	D-WP(C)/23423/2026	FACULTY ASSOCIATION, ALL INDIA INSTITUTE OF MEDICAL SCIENCES, KURURUBANESWAR	MEENAKSHI SARKAR	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
500	D-WP(C)/23424/2026	PRATIVA MISHRA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/23425/2026	SUBRAT KUMAR BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/23426/2026	SAILABALA PANIGRAHI	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/23428/2026	MADHUMITA BEHERA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/23430/2026	SAILABALA PANIGRAHI	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/23431/2026	KRUPASINDHU JENA	AYODHYANATH LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/23432/2026	DIGAMBAR DAS	DURGA PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/23434/2026	SUBRATA KUMAR KANHAR	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/23435/2026	SUBODH KUMAR SETH	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/23436/2026	KRUPASINDHU JENA	AYODHYANATH LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/23437/2026	KAUSALYA DASH	DURGA PRASAD JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/23438/2026 WP(C)/16044/2026	STATE OF ODISHA KAMANA KAIBARTHA VS STATE OF ODISHA	BUDHIRAM DAS VS	// // 0	
512	D-WP(C)/23439/2026	ARUN BISWAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// // 0	
513	D-WP(C)/23440/2026	PRANAYA KUMAR JENA VS STATE OF ODISHA	PRIYATOSH PARIDA VS	// // 0	
514	D-WP(C)/23441/2026	SUBALAYA BHUE VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0	
515	D-WP(C)/23443/2026	PRIYADARSHINI MISHRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// // 0	
516	D-WP(C)/23444/2026	SANJAY DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// // 0	
517	D-WP(C)/23445/2026	SANJITA MISHRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// // 0	
518	D-WP(C)/23446/2026	VIKRANT JANI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0	
519	D-WP(C)/23447/2026	SANJAY SHIKARI VS STATE OF ODISHA	DURGA PRASAD JENA VS	// // 0	
520	D-WP(C)/23448/2026	TILOTTAMA BAG VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0	
521	D-WP(C)/23450/2026	JAYANTA SAMAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/23451/2026	BIRENDRI BISWAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //	
523	D-WP(C)/23452/2026	COLD ROLLING MILL COOPERATIVE CREDIT SOCIETY, BILDHA, SINDHURGARH VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	BAIDHAR SAHOO VS	// () //	
524	D-WP(C)/23454/2026	NAGENDRA KUMAR PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	// () //	
525	D-WP(C)/23455/2026	B.SATYNARAYAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// () //	
526	D-WP(C)/23456/2026	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202600087
527	D-WP(C)/23459/2026	JAYASHREE BISWAL VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600044
528	D-WP(C)/23460/2026	GURUBARU CHHATAR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //	
529	D-WP(C)/23461/2026	GAGAN BIHARI KAR VS STATE OF ODISHA	STHITI DAS VS	// () //	
530	D-WP(C)/23462/2026	PRADEEP KUMAR SAHU VS BABISMITA SAHU	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600144
531	D-WP(C)/23463/2026	SATYANARAYAN PANDA VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	BAIDHAR SAHOO VS	// () //	
532	D-WP(C)/23464/2026	KANAKALATA BHANJ @ DHAL VS STATE OF ODISHA	SOUGAT DASH VS	// () //	AOD20240000012C202600145
533	D-WP(C)/23466/2026	KHELAN NAIK	SAMEER KUMAR DAS	//	AOD20240000338C202600008

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-WP(C)/23467/2026	ARUN NANDA	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-WP(C)/23468/2026	RAHEMUTUN BIBI	BAMADEV BARAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-WP(C)/23469/2026	BHARAT SABAR	SAMEER KUMAR DAS	//	AOD20240000338C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-WP(C)/23470/2026	DEBENDRA PRASAD SUNANI	SAMEER KUMAR DAS	//	AOD20240000338C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-WP(C)/23471/2026	RATIKANTA ROUT	SATYA RANJAN MULIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-WP(C)/23472/2026	SAMMILITA ADIVASI SAMAJ	JYOTI RANJAN DEO	//	AOR20220001593C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-WP(C)/23475/2026	KUMAR SAHOO	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-WP(C)/23477/2026	BANKI ANCHALIKA ADIBASI HARIJAN KALYAN PARIKHAR	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		THE COMMISSIONER OF INCOME TAX(EXEMPTION), TELENGANA		//	
542	D-WP(C)/23478/2026	MADHUSUDAN BAG	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-WP(C)/23479/2026	LAXMAN KUMAR SAHU	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-WP(C)/23481/2026	MANASH KUMAR PALEI	ANUP UDAYA SENAPATI	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/23483/2026 WP(C)/16090/2026	STATE OF ODISHA BIKASH KUMAR PRADHAN VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// // 0	
546	D-WP(C)/23484/2026	DEEPAK KUMAR SETH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0	
547	D-WP(C)/23485/2026	PITAMBAR BARIKEE VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// // 0	
548	D-WP(C)/23486/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0	
549	D-WP(C)/23487/2026	M/S.BIRENDRA KUMAR NAYAK, NABARANGAPUR VS THE COMMISSIONER OF CT AND GST, CUTTACK	PADMALAYA MOHAPATRA VS	// // 0	
550	D-WP(C)/23488/2026	PRAKASH CHANDRA SINGH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// // 0	
551	D-WP(C)/23489/2026	RINKI NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // 0	
552	D-WP(C)/23491/2026	ARATATRAN PALEI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// // 0	
553	D-WP(C)/23492/2026	PRAVATA KUMAR SENAPATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0	
554	D-WP(C)/23494/2026	KHAGESWAR PATI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// // 0	
555	D-WP(C)/23496/2026	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/23497/2026	NIRANJAN PARIDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
557	D-WP(C)/23498/2026	SWETA KUMAR JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
558	D-WP(C)/23500/2026	AMINA CHAKRA JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
559	D-WP(C)/23501/2026	THE LEGAL MANAGER, NATIONAL INSURANCE CO. LTD. VS SMRUTI SUDHA ROUT	PRASANTA KUMAR MAHALI VS	// 0 //	
560	D-WP(C)/23502/2026 WP(C)/16087/2026	MANOJ KUMAR BISOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
561	D-WP(C)/23503/2026	BAIJAYANTI SATAPATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
562	D-WP(C)/23505/2026 WP(C)/16085/2026	CHANDRAMA HOUSING COMPLEX (BLOCK-A) BHUBANESHWAR VS STATE OF ODISHA	SANJAY SMOHANTY VS	// 0 //	
563	D-WP(C)/23506/2026	BISWAJIT BISWAL VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //	
564	D-WP(C)/23507/2026	KASTURI SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
565	D-WP(C)/23509/2026	MANOJ KUMAR RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
566	D-WP(C)/23511/2026	KESHAB CHANDRA BEHERA VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //	
567	D-WP(C)/23512/2026	SANATAN TAREI	ANUP UDAYA SENAPATI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/23514/2026	NALINIKANTA BARIK	SANGRAM KESHARI MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
569	D-WP(C)/23515/2026	PRATAP KUMAR MAJHEE	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
570	D-WP(C)/23516/2026	SATYAJIT BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
571	D-WP(C)/23518/2026	DEBENDRA KUMAR SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
572	D-WP(C)/23520/2026	BISWARANJAN PATRA	SANGRAM KESHARI MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
573	D-WP(C)/23523/2026	SUSANTA KUMAR MOHAPATRA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
574	D-WP(C)/23526/2026	SATYANARAYAN PADHY	SANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		COMMISSIONER OF STATE TAX, ODISHA, CUTTACK		//	
575	D-WP(C)/23527/2026	DEBENDRA KUMAR PARIDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/23536/2026	DHARMENDRA BISWAL	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/23537/2026	SK.SARAFAT @ SARAFAT KHAN	DEEPAK KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
578	D-WP(C)/23538/2026	HRUSIKESH PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-WP(C)/23540/2026	STATE OF ODISHA MD.FAISAL VS	DEEPAK KUMAR SAHOO VS	// // 0	
580	D-WP(C)/23541/2026	STATE OF ODISHA BHUPAL JENA VS	SOUMYA RANJAN MOHANTY VS	// // 0	
581	D-WP(C)/23542/2026	STATE OF ODISHA SUNASIRA PRUSTY VS	KUNAL KUMAR SWAIN VS	// // 0	
582	D-WP(C)/23543/2026	STATE OF ODISHA SUSHANTA KUMAR BHOI VS	KUNAL KUMAR SWAIN VS	// // 0	
583	D-WP(C)/23544/2026	STATE OF ODISHA SUBASH CHANDRA MUDULI VS	BIYOTKESH MOHANTY VS	// // 0	
584	D-WP(C)/23545/2026 WP(C)/16061/2026	STATE OF ODISHA PRASANT KUMAR BISWAL VS	GYANA RANJAN SETHI VS	// // 0	
585	D-WP(C)/23547/2026	STATE OF ODISHA SNEHASIS MAHARANA VS	SUBHASISH SATAPATHY VS	// // 0	
586	D-WP(C)/23548/2026	STATE OF ODISHA BULU BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
587	D-WP(C)/23550/2026	STATE OF ODISHA RABI NARAYAN BARIK VS	CHANDAN KUMAR SAHOO VS	// // 0	
588	D-WP(C)/23552/2026	STATE OF ODISHA BHASKAR PINGUA VS	BADRI VISHAL PRIYADARSHAN VS	// // 0	
589	D-WP(C)/23553/2026	STATE OF ODISHA CH.BAIRAGI VS	ASHOK DAS VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-WP(C)/23554/2026	MANORANJAN NAYAK VS STATE OF ODISHA	SARASWATI SENAPATI VS	// () //	
591	D-WP(C)/23555/2026	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// () //	AOR20220001586C202600036
592	D-WP(C)/23556/2026	RAJASHREE JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
593	D-WP(C)/23557/2026	NANDA KUMARI MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202600011
594	D-WP(C)/23558/2026 WP(C)/16089/2026	NARENDRANATH MUNDA VS STATE OF ODISHA	SUBHENDU KAR VS	// () //	
595	D-WP(C)/23559/2026	NETRAM MANIKPURI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202600012
596	D-WP(C)/23560/2026	HEMLAL DEEP VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202600014
597	D-WP(C)/23561/2026	PRABIN PRADHAN VS COLLECTOR-CUM-DISTRICT MAGISTRATE, PURI	PRONOY MOHANTY VS	// () //	
598	D-WP(C)/23562/2026	DHIRENDRA NATH MALLICK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //	
599	D-WP(C)/23563/2026	RAJENDRANATH SATNAMI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202600013
600	D-WP(C)/23564/2026	SADHE DAS PANIKA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202600015
601	D-WP(C)/23566/2026	DR.RAJBALLAV MOHANTY	SUBHADUTTA ROUSTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
602	D-WP(C)/23567/2026	STATE OF ODISHA CHAMAN LAL SABAR	SAMEER KUMAR DAS	//	AOD20240000338C202600016
		VS	VS	()	
603	D-WP(C)/23568/2026	STATE OF ODISHA NIRANJAN SAHOO	DURGESH NARAYAN RATH	//	AOR20220001583C202600107
		VS	VS	()	
604	D-WP(C)/23569/2026	STATE OF ODISHA SAMEER KUMAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
605	D-WP(C)/23570/2026	SECRETARY BOARD OF SECONDARY EDUCATION ODISHA, CUTTACK RAMAKANTA SAHOO	DURGESH NARAYAN RATH	//	AOR20220001583C202600106
		VS	VS	()	
606	D-WP(C)/23571/2026	STATE OF ODISHA SIDHESWAR BEHERA	DURGESH NARAYAN RATH	//	AOR20220001583C202600110
		VS	VS	()	
607	D-WP(C)/23572/2026	STATE OF ODISHA M/S.HIMMAT SHG, BHADRAK	ANSHUMAN DAS	//	
		VS	VS	()	
608	D-WP(C)/23573/2026	STATE OF ODISHA GANESH CHANDRA MISHRA	KISHORE KUMAR MISHRA	//	AOD20250000498C202600045
		VS	VS	()	
609	D-WP(C)/23574/2026	COLLECTOR, KHORDA DR.SWARNA LATA MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
610	D-WP(C)/23575/2026	STATE OF ODISHA FARIDA BEGUM	PRNOY MOHANTY	//	
		VS	VS	()	
611	D-WP(C)/23576/2026	FIRST APPELLATE AUTHORITY, CUTTACK PRAFULLA KUMAR PANDA	DURGESH NARAYAN RATH	//	AOR20220001583C202600108
		VS	VS	()	
612	D-WP(C)/23577/2026	STATE OF ODISHA SUKUMAR DAS	PRNOY MOHANTY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-WP(C)/23579/2026	STATE OF ODISHA PRATAP KUMAR KABI VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202600111
614	D-WP(C)/23580/2026	STATE OF ODISHA BIJAYA KUMAR PANDA VS	SANGRAM JENA VS	// // ()	
615	D-WP(C)/23581/2026	STATE OF ODISHA GOKULANANDA TRIPATHY VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600104
616	D-WP(C)/23582/2026	STATE OF ODISHA BHABANI SHANKAR MAHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // ()	
617	D-WP(C)/23583/2026	STATE OF ODISHA SAYED IDREES AHMAD VS	PRONoy MOHANTY VS	// // ()	
618	D-WP(C)/23584/2026	FIRST APPELLATE AUTHORITY, CUTTACK SHREEKANTA DAS @ SREEKANT DAS VS	PRONoy MOHANTY VS	// // ()	
619	D-WP(C)/23585/2026	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	SANGRAM JENA VS	// // ()	
620	D-WP(C)/23586/2026	STATE OF ODISHA PUSPANJALI TRIPATHY VS	SUBHADUTTA ROUSTRAY VS	// // ()	
621	D-WP(C)/23587/2026	STATE OF ODISHA SABITA DHAL VS	SANGRAM JENA VS	// // ()	
622	D-WP(C)/23588/2026	STATE OF ODISHA DR.BIJOY KUMAR SAHOO VS	PRONoy MOHANTY VS	// // ()	
623	D-WP(C)/23589/2026	STATE OF ODISHA JAYLAL KUMBHAR VS	CHANDRAKANTA NAYAK VS	// // ()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-WP(C)/23590/2026	AMARENDRA MOHANTY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
625	D-WP(C)/23591/2026	NANDA KISHORE PANIGARHI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// 0 //	
626	D-WP(C)/23592/2026	SUBHASIS TRIPATHY VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
627	D-WP(C)/23593/2026	SURYA NARAYAN MOHANTY VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //	
628	D-WP(C)/23594/2026	PRADIPTA KUMAR BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
629	D-WP(C)/23595/2026	ANANTA CHARAN DAS VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //	
630	D-WP(C)/23596/2026	PRADYUMNA KUMAR MOHANTY VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //	
631	D-WP(C)/23597/2026	SANJIB KUMAR NAIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
632	D-WP(C)/23598/2026	SRIKANTA GHADAI VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //	
633	D-WP(C)/23599/2026	M/S.S.ENTERPRISE, BHUBANESWAR VS P.O., DEBTS RECOVERY TRIBUNAL, CUTTACK	JAGANNATH BHUYAN VS	// 0 //	
634	D-WP(C)/23600/2026	BIJAYA KETAN DASH VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //	
635	D-WP(C)/23601/2026	TAPASI MAHAPATRA	SUBHADUTTA ROUSTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-WP(C)/23602/2026	CHANDRA SEKHAR PARIDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-WP(C)/23603/2026	PRASANTA KUMAR MOHANTY	LAXMINARAYAN PATEL	//	
		VS	VS	()	
		A.O., ICICI BANK LTD., WEST BENGAL		//	
638	D-WP(C)/23604/2026	SEKH SADU	PRASANNA KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-WP(C)/23605/2026	M/S TRUEBLUE EDIFICE PRIVATE LIMITED, CUTTACK	AKRYA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-WP(C)/23606/2026	ORISSA STEVEDORES LIMITED, CUTTACK	JAYDEEP PAL	//	
	WP(C)/16030/2026	VS	VS	()	
		PARADIP PORT AUTHORITY, PARADIP		//	
641	D-WP(C)/23608/2026	PRAHALLAD MOHAPATRA	BIKRAM CHANDRA GHADEI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-WP(C)/23609/2026	SAGAR RANJAN LENKA	MANORANJAN MUDULI	//	AOD20240000388C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-WP(C)/23610/2026	KAMRAN AGRI TRADERS	SUKANTA KUMAR DALAI	//	AOD20240000306C202600105
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-WP(C)/23611/2026	SAGAR RANJAN LENKA	MANORANJAN MUDULI	//	AOD20240000388C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-WP(C)/23612/2026	SATYA RANJAN PANDA	MANORANJAN MUDULI	//	AOD20240000388C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-WPCRL/14848/2026	BIDYADHAR SAMAL	PARSURAM PANDA	//0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-WPCRL/14977/2026	STATE OF ODISHA PABITRA GIRI VS	DILLIP KUMAR RAY VS	// JALESWAR /493 /2024 ()	AOR20220001556C202600012
648	D-WPCRL/15024/2026	STATE OF ODISHA TUSARKANTA NAYAK VS	AVIJIT PATNAIK VS	// // ()	AOD20240000363C202600025
649	D-ABLAPL/14799/2026	STATE OF ODISHA DIPUN SAMAL VS	RAJENDRA NARAYAN ROUT VS	// BADABAZAR /276 /2026 ()	AOR20220001558C202600102
650	D-ABLAPL/14800/2026	STATE OF ODISHA DEBENDRA KUMAR DASH VS	ABHISIDDHANTA SAHOO VS	// CHANDANPUR /132 /2020 ()	AOR20220000014C202600023
651	D-ABLAPL/14809/2026	STATE OF ODISHA JAYAPRAKASH JENA VS	RAJENDRA NARAYAN ROUT VS	// BHADRAK RURAL /804 /2025 ()	AOR20220001558C202600103
652	D-ABLAPL/14812/2026 ABLAPL/5633/2026	STATE OF ODISHA PRIYABRATA NAYAK VS	PRIYAMBADA SWAIN VS	// RARUAN /103 /2024 ()	
653	D-ABLAPL/14814/2026	STATE OF ODISHA BIJAYA PRADHAN @ BIJAY KUMAR PRADHAN VS	GYANENDRA KUMAR TRIPATHY VS	// DELANGA /120 /2026 ()	
654	D-ABLAPL/14818/2026	STATE OF ODISHA VISHNU PRASAD PATRA @ BISHNU PATRA VS	PRANAB RANJAN CHHATOI VS	// SUKINDA /92 /2026 ()	
655	D-ABLAPL/14827/2026	STATE OF ODISHA KEDAR NAYAK VS	TARA PRASAD MOHAPATRA VS	// KANAS /253 /2025 ()	
656	D-ABLAPL/14837/2026	STATE OF ODISHA BUDHUA LAKRA VS	BISWA PRAKASH DHAL VS	// TANGARPALI /87 /2026 ()	
657	D-ABLAPL/14839/2026	STATE OF ODISHA BINOD SAMAL @ BISWOJIT MOHAPATRA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// KUJANGA /131 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/14842/2026	TAPAN BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //	
659	D-ABLAPL/14843/2026	BAPINA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /98 /2026 () //	
660	D-ABLAPL/14846/2026	SABYASACHI SAMANTARAY @ PAPU VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /120 /2026 () //	
661	D-ABLAPL/14852/2026	PRABHAT KUMAR SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //	
662	D-ABLAPL/14854/2026	TRUPTA GANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /39 /2026 () //	
663	D-ABLAPL/14856/2026	BRAJA KISHORE NAYAK VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SORO /362 /2026 () //	
664	D-ABLAPL/14866/2026	PRAMILA MALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHUSURI /176 /2026 () //	
665	D-ABLAPL/14867/2026	DEBRAJ BEHERA @ DEBARAJ VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /110 /2026 () //	AOD20240000012C202600143
666	D-ABLAPL/14868/2026	HASAN KHAN @ KUNU KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
667	D-ABLAPL/14870/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	BIDANASI /124 /2026 () //	
668	D-ABLAPL/14871/2026	PRATAP CHANDRA BEHERA @ PRATAP BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /110 /2026 () //	AOD20240000012C202600142
669	D-ABLAPL/14872/2026	SK. MOSIM	SARTHAK SATAPATHY	JAGATSINGPUR /72 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
670	D-ABLAPL/14873/2026	STATE OF ODISHA DIBYA JYOTI PANDA	ASIT KUMAR OTTA	//	AOR20230000623C202600022
		VS	VS	()	
671	D-ABLAPL/14875/2026	STATE OF ODISHA DILLIPA KUMAR PRADHAN @ DILLIP PRADHAN	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	()	
672	D-ABLAPL/14877/2026	STATE OF ODISHA PINTU PRADHAN	KARTIK CHANDRA TRIPATHY	PHIRINGIA /72 /2026	
		VS	VS	()	
673	D-ABLAPL/14879/2026	STATE OF ODISHA KALIA @ BHANJA KISHOR SAMALKALIA ALIAS BHANJA KISHOR SAMAL	ASHOK KISHOR SAMAL	//	
		VS	VS	()	
674	D-ABLAPL/14894/2026	STATE OF ODISHA SUNIL KUMAR SETHI	MOHIT AGARWAL	KENDRAPARA SADAR /254 /2025	AOD20240000557C202600061
		VS	VS	()	
675	D-ABLAPL/14896/2026	STATE OF ODISHA SANTILATA SAHOO	NIKUNJA KUMAR ROUT	INFOCITY PS /325 /2026	
		VS	VS	()	
676	D-ABLAPL/14898/2026	STATE OF ODISHA BAPI PAL	NIKUNJA KUMAR ROUT	//	
		VS	VS	()	
677	D-ABLAPL/14900/2026	STATE OF ODISHA SANTU @ SANTOSH DALEI	MANAS KUMAR CHAND	TANGI /234 /2026	
		VS	VS	()	
678	D-ABLAPL/14901/2026	STATE OF ODISHA PRABHUDUTTA DIXIT @ PRAVUDATTA DIXIT	ASHIM KISHOR PAL	GOBINDAPUR /73 /2026	
		VS	VS	()	
679	D-ABLAPL/14902/2026	STATE OF ODISHA SUMAN KUMAR MAHAPATRA	SIDHARTHA SANKAR RAY (2)	NIRAKARPUR /45 /2026	
		VS	VS	//	
680	D-ABLAPL/14905/2026	STATE OF ODISHA SUBRAT KUMAR PANDA @ SUBRATA PANDA	AMITAV TRIPATHY	KHAIRA /127 /2026	
		VS	VS	()	
				FATEGARH /18 /2019	
				()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/14912/2026	STATE OF ODISHA ASHOK MAHAPATRA VS	BIRAJA PRASAD NANDA VS	// / /0 ()	
682	D-ABLAPL/14918/2026	STATE OF ODISHA BHOJRAJ SETH VS	GOKULANANDA SAHU VS	// GAISILET /92 /2026 ()	
683	D-ABLAPL/14922/2026	STATE OF ODISHA PANKAJ KUMAR MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// BETNOTI /199 /2026 ()	
684	D-ABLAPL/14927/2026	STATE OF ODISHA ASHOK BEHERA VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /353 /2026 ()	
685	D-ABLAPL/14931/2026	STATE OF ODISHA SATYAJIT PRUSTY VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /124 /2026 ()	
686	D-ABLAPL/14932/2026	STATE OF ODISHA MANOJ KUMAR KHUNTIA VS	AMRITMAY PANDA VS	// FATEGARH /93 /2019 ()	
687	D-ABLAPL/14935/2026	STATE OF ODISHA JITA @ RITA BHOI VS	BISWABHUSAN DAS VS	// BANKI /108 /2025 ()	
688	D-ABLAPL/14937/2026	STATE OF ODISHA MD. NASHRUL HODA @ HASIM KHAN @ NAYAK VS	JYOTIRMAYA SAHOO VS	// JODAPADAR /19 /2020 ()	
689	D-ABLAPL/14938/2026	STATE OF ODISHA TAPAN KUMAR TRIPATHY VS	BISWABHUSAN DAS VS	// KUJANGA /131 /2026 ()	
690	D-ABLAPL/14941/2026	STATE OF ODISHA CHANDRA SHEKHAR PRUSTY @ BIBHUTI VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /253 /2025 ()	
691	D-ABLAPL/14942/2026	STATE OF ODISHA KARTIKA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	// KANIHA /90 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
692	D-ABLAPL/14945/2026	NAMITA MANDAL VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	RAYAGADA TOWN /404 /2025 () //	
693	D-ABLAPL/14946/2026	RANJIT BEHERA @ HATIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BIRIDI PS /41 /2026 () //	
694	D-ABLAPL/14953/2026	BIRAT @ VIRAT SIDAR VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	RENGALI /118 /2026 () //	
695	D-ABLAPL/14955/2026	JAGANNATH SWAIN @ JAGAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /18 /2017 () //	
696	D-ABLAPL/14956/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /131 /2026 () //	
697	D-ABLAPL/14961/2026	SANJAY NAHAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /15 /2026 () //	
698	D-ABLAPL/14964/2026	PRAKASH MAHAKUR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /1 /2026 () //	
699	D-ABLAPL/14966/2026	M.D. SALIM VS STATE OF ODISHA	SURAJ MOHANTY VS	LALBAG /137 /2026 () //	
700	D-ABLAPL/14968/2026	LIPU PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /84 /2025 () //	
701	D-ABLAPL/14972/2026	S.K.SALEEM VS STATE OF ODISHA	SURAJ MOHANTY VS	LALBAG /137 /2026 () //	
702	D-ABLAPL/14975/2026	AKSHAYA @ AKHYA BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /197 /2026 () //	
703	D-ABLAPL/14978/2026	HABIBUL REHAMAN KHAN @ BACHU KHAN	PRAVASH CHANDRA JENA	BHOGRAI /130 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
704	D-ABLAPL/14979/2026	CHHABINDRA NATH SAHOO	BHARAT BHUSAN ROUTRAY	KRUSHANANDAPUR /46 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-ABLAPL/14984/2026	SUSANTA MAHUNTA	ROHIT RANJAN RAY	BHANJANAGAR /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
706	D-ABLAPL/14987/2026	RANJAN @ RANJAN KUMAR SETHY	PRAKASH CHANDRA DASH	MARSHAGHAI /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-ABLAPL/14988/2026	BIBEK PATTANAİK	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /233 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-ABLAPL/14990/2026	SUBASISH DHAR	SATYA RANJAN MULIA	BHANJPUR /126 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
709	D-ABLAPL/14994/2026	DEBUNA @ DEBENDRA NATH	PRAKASH CHANDRA DASH	KUDANAGARI /58 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
710	D-ABLAPL/14995/2026	BADAL PATTANAİK	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /233 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
711	D-ABLAPL/14997/2026	KUNDAN BHURAO BORKUTE	AJAYA NAYAK	KHANDAGIRI P.S. /149 /2026	AOD20220004458C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
712	D-ABLAPL/14999/2026	BRATI SUNDAR DAS	SAPAN KUMAR PAL	MAHILA P.S.(BBSR) /119 /2026	AOD20240000545C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
713	D-ABLAPL/15001/2026	MAMATA PATTANAİK	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /233 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
714	D-ABLAPL/15007/2026	DUSMANTA SAMAL @ BANTA	PRASANNA KUMAR MISHRA	KAMAKHYANAGAR /291 /2026	AOD2026000093C202600040
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
715	D-ABLAPL/15009/2026	STATE OF ODISHA MONALISA PATTANAİK VS	ALOK KUMAR MOHAPATRA VS	// JAGATSINGPUR /233 /2026 ()	
716	D-ABLAPL/15010/2026	STATE OF ODISHA BINOD KHANDA @ BINOD CHANDRA KHAND VS	DEBASIS SAHOO VS	// ANANDAPUR /93 /2026 ()	AOR20220003390C202600022
717	D-ABLAPL/15013/2026	STATE OF ODISHA SUSANTA KU JENA VS	SAROJ KUMAR PADHI VS	// PIPLI /257 /2026 ()	
718	D-ABLAPL/15019/2026	STATE OF ODISHA BIKASH PATTANAİK VS	ALOK KUMAR MOHAPATRA VS	// JAGATSINGPUR /233 /2026 ()	
719	D-ABLAPL/15020/2026	STATE OF ODISHA ASHUTOSH LENKA VS	AJAYA NAYAK VS	// KHANDAGIRI P.S. /149 /2026 ()	AOD20220004458C202600032
720	D-ABLAPL/15023/2026	STATE OF ODISHA SUPRIYA PANDA VS	DEEPAK RANJAN PARIDA VS	// BERHAMPUR TOWN /165 /2019 ()	
721	D-ABLAPL/15026/2026	STATE OF ODISHA PRADYUMAN KUMAR MOHANTY VS	SWARUP KUMAR PATNAİK VS	// BALIANTA P.S. /59 /2026 ()	
722	D-ABLAPL/15030/2026	STATE OF ODISHA RAJU @ PRIYANSHU RITUSIPTA ROUT VS	RABI NARAYAN PANDA VS	// BHANDARIPOKHARI /199 /2026 ()	
723	D-ABLAPL/15031/2026	STATE OF ODISHA MD. BASIT ALLI @ MD. BASID ALLI VS	SMRUTI RANJAN ROUT VS	// TUMUSINGA /126 /2023 ()	
724	D-ABLAPL/15032/2026	STATE OF ODISHA UTTAM NAIK VS	SMRUTI RANJAN ROUT VS	// BANARAPAL /29 /2026 ()	
725	D-ABLAPL/15033/2026	STATE OF ODISHA ATUL JUADI VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// RAMPUR (SONEPUR) /44 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
726	D-ABLAPL/15036/2026	BAGALA ROUT @ DASARATHI ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /47 /2026 () //	AOD20220004020C202600018
727	D-ABLAPL/15038/2026	SANJAY LOHAR @ SANJAY KUMAR LOHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BERHAMPUR /53 /2026 () //	
728	D-ABLAPL/15039/2026	ASHOK KUMAR BINDHANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BERHAMPUR /53 /2026 () //	
729	D-ABLAPL/15041/2026	JHITRU DURUA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /71 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :18/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EC/1/1997 EC/1/1997	SURENDRANATH MP	M/S SAILAZANANDAN DAS, ABINASH ACHARYA, SOURAV KANUNGO	1/2026
2	D-CONTAC/11917/2026 CONTAC/2/2026	PROF. NARASINGHA CHARAN PANDA MP	RAJESH KUMAR MAHAPATRA	5/2026
3	D-OTAPL/23369/2026 OTAPL/ /	COMMISSIONER OF CENTRAL GST AND CBIC MP	CHITRAY KANUNGO, ROUSHIKELA	22/2026
4	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	M/S GOPAL KUMAR AGRAWAL, S. MOHANTY, P.S. NAYAK, A. SATPA	22/2026
5	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	M/S GOPAL KUMAR AGRAWAL, S. MOHANTY, P.S. NAYAK, A. SATPA	23/2026
6	D-ELPET/30917/2024 ELPET/18/2024	ASHOK CHANDRA PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA, MR. G.K.AG	24/2026
7	D-TRPCRL/8397/2026 TRPCRL/40/2026	MONALISA PATTANAYAK@PATTANAIAK MP	ALOK KUMAR MOHAPATRA	39/2026
8	D-JCRLA/81/2023 JCRLA/81/2023	HEMANTA DAS MP	MR. BHARAT BHUSAN ROUTRAY	132/2026
9	D-JCRLA/46/2023 JCRLA/46/2023	LITU @ GANESH BEHERADALAI MP	MS.ANIMA KUMARI DEI	133/2026
10	D-CRLMP/14965/2026 CRLMP/678/2026	ORISSA METALIKS PVT.LTD. MP	SATYA SMRUTI MOHANTY	139/2026
11	D-TRP(C)/14734/2026 TRP(C)/148/2026	MONALISA PATTANAIAK MP	ALOK KUMAR MOHAPATRA	181/2026
12	D-TRP(C)/23288/2026 TRP(C)/ /	PEDINA SREEJA MP	AJAYA KUMAR NANDA	182/2026
13	D-TRP(C)/23297/2026 TRP(C)/ /	GARGI PATRA MP	DEBASISH SAMAL	183/2026
14	D-TRP(C)/23433/2026 TRP(C)/ /	INDIRA PRIYADARSHINI TRIPATHY MP	SATYABAN SAHOO	184/2026
15	D-RVWPET/20479/2026 RVWPET/131/2026	MAHANADI COALFIELDS LTD., BURLA, MP	SANJAY MOHANTY	246/2026
16	D-RVWPET/23283/2026 RVWPET/ /	SATYA NARAYAN DAS @ BEHERA MP	ARIJEET MISHRA	247/2026
17	D-RVWPET/23283/2026 RVWPET/ /	SATYA NARAYAN DAS @ BEHERA MP	ARIJEET MISHRA	248/2026
18	D-RVWPET/23343/2026 RVWPET/ /	SAROJ KUMAR SAHOO MP	SASWAT KUMAR ACHARYA	249/2026
19	D-RVWPET/23251/2026 RVWPET/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	250/2026
20	D-RVWPET/23251/2026 RVWPET/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	251/2026
21	D-RVWPET/16295/2026 RVWPET/ /	DR. TAPAN KUMAR PRADHAN MP	IN PERSON	252/2026
22	D-MATA/44367/2024 MATA/382/2024	ANIL KUMAR BEHERA MP	SRIKANT MOHAPATRA	315/2026
23	D-MATA/23402/2026 MATA/ /	RASHMI REKHA BEHERA@SAHU MP	NIRANJAN LENKA	316/2026
24	D-MATA/41584/2025 MATA/425/2025	VARSHA PATNAIK MP	LAXMIKANTA TRIPATHY	317/2026
25	D-MATA/6793/2026 MATA/62/2026	PRITISH KHAMARI MP	SOUMYA RANJAN DAS	318/2026
26	D-CONTC/21655/2026	MINAKSHI SAHOO	M/S SRINIVAS MOHANTY , K.PATRA, S.R.MOHANTY, E.DASH.	

	CONTC/2902/2026	MP		359/2026
27	D-CONTC/17915/2026	SUDHAKAR MALLIK		
	CONTC/2422/2026	MP		360/2026
28	D-CONTC/32562/2025	KISHORE CHANDRA AGRAWAL		
	CONTC/3839/2025	MP		361/2026
29	D-CONTC/17441/2026	NABAGHANA SWAIN	ADV.	
	CONTC/ /	MP		362/2026
30	D-BLAPL/6762/2026	BABULA BHUYAN		
	BLAPL/2226/2026	MP		363/2026
31	D-BLAPL/37190/2025	SUNITA BEHERA@BEHRA		
	BLAPL/12908/2025	MP		364/2026
32	D-BLAPL/8393/2026	MANUEL SABAR		
	BLAPL/2770/2026	MP		365/2026
33	D-BLAPL/22566/2024	SANGRAM KESHARI NAYAK		
	BLAPL/7849/2024	MP		366/2026
34	D-BLAPL/10448/2026	BIJAY SAHOO	PRAVASH CHANDRA JENA	
	BLAPL/3496/2026	MP		367/2026
35	D-BLAPL/12812/2025	SONIA TRIPATHY		
	BLAPL/4599/2025	MP		368/2026
36	D-BLAPL/6323/2026	CHAKRADHAR SWAIN	RAMESH CHANDRA MAHARANA	
	BLAPL/2099/2026	MP		369/2026
37	D-BLAPL/12854/2026	AKSHAYA KUMAR BEHERA	BIKRAM CHANDRA GHADEI	
	BLAPL/4404/2026	MP		370/2026
38	D-BLAPL/11927/2026	ARUN MAHTO	RAJIB BIHARI MISHRA	
	BLAPL/4014/2026	MP		371/2026
39	D-BLAPL/8535/2026	CHANDINI AGRAWAL @ MITTAL	MANOJ VERMA	
	BLAPL/2907/2026	MP		372/2026
40	D-CRLREV/59/2007	KRUSHNA M.SAMAL	M/S.BASUDEV MISHRA	
	CRLREV/59/2007	MP		604/2026
41	D-CRLREV/14862/2026	SHAMMULLAH @ MOHAMMED SHAMEEULJAMAL	ULJAMAL KHAN	
	CRLREV/ /	MP		605/2026
42	D-CRLREV/14893/2026	TRIDEV PANDA	PRADEEP KUMAR KHUNTIA	
	CRLREV/ /	MP		606/2026
43	D-CRLREV/14895/2026	RAJENDRA KUMAR KHILAR	DAYANIDHI MISHRA	
	CRLREV/ /	MP		607/2026
44	D-CRLREV/28848/2025	SURYAKANTA NAYAK	DILLIP KUMAR RAY	
	CRLREV/673/2025	MP		608/2026
45	D-CRLREV/25578/2024	PRIYADARSHINI AMRITA PANDA	BASUDEV PUJARI	
	CRLREV/557/2024	MP		609/2026
46	D-CRLREV/14939/2026	SIBARAM POLAI	ALOK KUMAR PANDA	
	CRLREV/379/2026	MP		610/2026
47	D-CRLREV/14939/2026	SIBARAM POLAI	ALOK KUMAR PANDA	
	CRLREV/379/2026	MP		611/2026
48	D-CRLREV/14886/2026	KAILASH SAHU	PARTHA SARATHI DAS	
	CRLREV/ /	MP		612/2026
49	D-CRLREV/14886/2026	KAILASH SAHU	PARTHA SARATHI DAS	
	CRLREV/ /	MP		613/2026
50	D-CRLREV/14971/2026	SK, KADIR HOSEN @ SK.QUADIR HOSSAIN	SK. ZAFARULLA	
	CRLREV/ /	MP		614/2026
51	D-CRLREV/14974/2026	CHAMAN SWAIN	DIPTI RANJAN BHOKTA	
	CRLREV/ /	MP		615/2026
52	D-CRLREV/14982/2026	SANJAY KUMAR AGARWAL	SURYA MOHAPATRA	
	CRLREV/ /	MP		616/2026
53	D-CRLREV/14982/2026	SANJAY KUMAR AGARWAL	SURYA MOHAPATRA	
	CRLREV/ /	MP		617/2026
54	D-CRLREV/14989/2026	SANJAY KUMAR AGARWAL	SURYA MOHAPATRA	
	CRLREV/ /	MP		618/2026
55	D-CRLREV/14989/2026	SANJAY KUMAR AGARWAL	SURYA MOHAPATRA	
	CRLREV/ /	MP		619/2026
56	D-RSA/336/2017	GOURANGA SHA	M/S.PRAMOD KU.DAS, TANMAYA MISHRA	
	RSA/336/2017	MP		818/2026
57	D-RSA/336/2017	GOURANGA SHA	M/S.PRAMOD KU.DAS	
	RSA/336/2017	MP		819/2026

	ABLAPL/4463/2026	MP		847/2026
90	D-FAO/23359/2026 FAO/ /	GOBARDHAN BEHERA MP	SANGRAM JENA	847/2026
91	D-FAO/23390/2026 FAO/ /	RADHAGOVINDA U.P. SCHOOL, JAJPUR MP	PRAKASH KUMAR ROUT	848/2026
92	D-ABLAPL/12889/2026 ABLAPL/5073/2026	AMAN SINGH @ AMAN PREET SINGH MP		848/2026
93	D-ABLAPL/27398/2025 ABLAPL/11008/2025	NRUSINGHA CHARAN MOHALIK @ NRUSINGHA MOHALIK MP		849/2026
94	D-FAO/23389/2026 FAO/ /	ANIL KUMAR SAHU MP	MAHENDRA KUMAR SAHOO	849/2026
95	D-FAO/23392/2026 FAO/ /	ADWAIT KUMAR SWAIN MP	MAHENDRA KUMAR SAHOO	850/2026
96	D-ABLAPL/6538/2026 ABLAPL/2856/2026	JAMBUBATI SAHOO MP		850/2026
97	D-FAO/23396/2026 FAO/ /	HARI GOCHHAYAT MP	MAHENDRA KUMAR SAHOO	851/2026
98	D-FAO/23403/2026 FAO/ /	M.C. OF SRI GOPINATH BIDYAPEETH, (HIGHER SECONDARY SCHOOL), BILASIPUR MP	MAHENDRA KUMAR SAHOO	852/2026
99	D-FAO/23408/2026 FAO/ /	MANOJ KUMAR TRIPATHY MP	MAHENDRA KUMAR SAHOO	853/2026
100	D-FAO/23413/2026 FAO/ /	MANAGING COMMITTEE OF MUNDAPADA MP	SUBHINSHU KUMAR BISHRA	854/2026
101	D-FAO/23420/2026 FAO/ /	MANAGING COMMITTEE OF SATYANARAYAN HIGH SCHOOL, SUKAPOKHARI, PURI MP	KUNAL KUMAR SWAIN	855/2026
102	D-FAO/23429/2026 FAO/ /	BIBEKANANDA DORA MP	MAHENDRA KUMAR SAHOO	856/2026
103	D-FAO/23442/2026 FAO/ /	SR. BRANCH MANAGER, THE NEW INDIA ASSOCIATION, KOLLEGE, BILASIPUR MP	MAHENDRA KUMAR SAHOO	857/2026
104	D-FAO/23449/2026 FAO/ /	DR. KAPILA CHARAN MOHANTY MP	KUNAL KUMAR SWAIN	858/2026
105	D-FAO/5131/2024 FAO/27/2024	TAPASWINI JENA MP	KARUNAKAR DAS	859/2026
106	D-FAO/23522/2026 FAO/ /	DILLIP KUMAR SAHU MP	AUROBINDA SAHOO	860/2026
107	D-FAO/23539/2026 FAO/ /	KANANBALA NANDA MP	AUROBINDA SAHOO	861/2026
108	D-CMP/21092/2026 CMP/806/2026	BINAPANI KASTA @ KAYASTA MP	PRAFULLA CHANDRA ACHARYA	975/2026
109	D-CMP/23162/2026 CMP/855/2026	BIBHUTI BHUSHAN MISHRA MP	AMIT PRASAD BOSE	976/2026
110	D-CMP/21629/2026 CMP/859/2026	MANORANJAN SARANGI MP	BIPLABA P.B. BAHALI	977/2026
111	D-CMP/23219/2026 CMP/874/2026	SURESH CHANDRA MISHRA MP	PRAGYAN PARAMITA MOHANTY	978/2026
112	D-CMP/23244/2026 CMP/865/2026	ANNAPURNA SAHOO MP	UMA CHARAN MISHRA	979/2026
113	D-CMP/19642/2026 CMP/739/2026	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	980/2026
114	D-CMP/19641/2026 CMP/740/2026	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	981/2026
115	D-CMP/23290/2026 CMP/ /	PADMA CHARAN PATRA MP	SAMIR KUMAR MISHRA,(SR.ADV.)	982/2026
116	D-CMP/23375/2026 CMP/870/2026	RADHAKANTA SAMAL MP	LALIT KUMAR MAHARANA	983/2026
117	D-CMP/23474/2026 CMP/ /	CHITTARANJAN SARANGI MP	PRAFULLA CHANDRA ACHARYA	984/2026
118	D-CMP/23510/2026 CMP/ /	TRAILOKYA NATH SAHOO MP	SAKTI PRASAD DAS	985/2026
119	D-CMP/23549/2026 CMP/ /	MRUTUNJAY BISWAL MP	DURGA PRASAD PATTANAIK	986/2026
120	D-CMP/23578/2026 CMP/876/2026	SMITA PARAMITA MP	ANUPAMA MOHANTY	987/2026

121	D-MACA/23209/2026 MACA/ /	MAMTA DEVI MP	BISHNU BRATA SINGH	1150/2026
122	D-MACA/23209/2026 MACA/ /	MAMTA DEVI MP	BISHNU BRATA SINGH	1151/2026
123	D-MACA/23213/2026 MACA/ /	THE LEGAL MANAGER, NATIONAL INSURANCE CO.LTD.,MARTIALKLI MP	PRANSAJAL KUMAR MAHILI	1152/2026
124	D-MACA/23222/2026 MACA/ /	MANAGER T.P. HUB, ORIENTAL INSURANCE CO.LTD.,SADHANA PUR MP	SHIKHAJIT DEB	1153/2026
125	D-MACA/13794/2026 MACA/473/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD. MP	SHIKHAJIT DEB	1154/2026
126	D-MACA/23222/2026 MACA/ /	MANAGER T.P. HUB, ORIENTAL INSURANCE CO.LTD.,SADHANA PUR MP	SHIKHAJIT DEB	1155/2026
127	D-MACA/23252/2026 MACA/ /	SOMANATH SAMANTARAY MP	DEBASISH PATNAIK	1156/2026
128	D-MACA/23252/2026 MACA/ /	SOMANATH SAMANTARAY MP	DEBASISH PATNAIK	1157/2026
129	D-MACA/55050/2025 MACA/470/2026	PHURAMAL MAJHI MP	PRATAP KUMAR BEHERA	1158/2026
130	D-MACA/55050/2025 MACA/470/2026	PHURAMAL MAJHI MP	PRATAP KUMAR BEHERA	1159/2026
131	D-MACA/23314/2026 MACA/ /	MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO.LTD.,KATTACK MP	SHIBIR MOHAPATRA	1160/2026
132	D-MACA/23314/2026 MACA/ /	MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO.LTD.,KATTACK MP	SHIBIR MOHAPATRA	1161/2026
133	D-MACA/20204/2026 MACA/477/2026	ORIENTAL INSURANCE CO.LTD.,BHUBANESHWAR MP	RESHMA RAMBALA PATI	1162/2026
134	D-MACA/23213/2026 MACA/ /	THE LEGAL MANAGER, NATIONAL INSURANCE CO.LTD.,MARTIALKLI MP	PRANSAJAL KUMAR MAHILI	1163/2026
135	D-MACA/22918/2026 MACA/ /	NATIONAL INSURANCE COMPANY LTD., BHUBANESHWAR MP	SHIBIR MOHAPATRA	1164/2026
136	D-MACA/7247/2026 MACA/194/2026	NATIONAL INSURANCE COMPANY LTD.,KATTACK MP	SHIBIR MOHAPATRA	1165/2026
137	D-MACA/20436/2026 MACA/ /	PURNA CHANDRA BARIK MP	ASHESH KUMAR PRUSTY	1166/2026
138	D-CRLMC/13264/2025 CRLMC/1690/2025	N.ENKETI RAO DORA@M.ANIKETI RAO DORA MP		1317/2026
139	D-CRLMC/10552/2026 CRLMC/1286/2026	JYOTISH NAIK @ JYOTISH KUMAR NAIK MP		1318/2026
140	D-CRLMC/14845/2026 CRLMC/ /	SANJUKTA PATRA MP	SUMIT SEKHAR PATTANAIK	1319/2026
141	D-CRLMC/14847/2026 CRLMC/1666/2026	BUBU@SUBASH SWAIN @ SUBASH CHANDRAN PANDA MP	DEBENDRA SWAIN	1320/2026
142	D-CRLMC/13596/2026 CRLMC/1579/2026	KARUNAKAR SWAIN MP	PRAVASH CHANDRA JENA	1321/2026
143	D-CRLMC/13537/2026 CRLMC/1536/2026	A. SAROJINI MP	M/S	1322/2026
144	D-CRLMC/14892/2026 CRLMC/ /	BRANCH MANAGER, ICICI BANK LIMITED MP	RAMACHANDRA PANIGRAHY	1323/2026
145	D-CRLMC/14903/2026 CRLMC/ /	BANAMALI BEHERA MP	UMA CHARAN MISHRA	1324/2026
146	D-CRLMC/14917/2026 CRLMC/ /	M/S. PARIDA AGENCY, SUNDARGARH MP	AJAYA KUMAR PRADHAN	1325/2026
147	D-CRLMC/14921/2026 CRLMC/1679/2026	M.V. DEBI(IMO-9616735) MP	SOUMYAJYOTI BISWAL	1326/2026
148	D-CRLMC/14925/2026 CRLMC/ /	DEBASREETA MOHANTY MP	BHABANI SHANKAR DASPARIDA	1327/2026
149	D-CRLMC/38868/2024 CRLMC/138/2025	PITAMBAR MOHALIK MP		1328/2026
150	D-CRLA/66/2011 CRLA/66/2011	DEBENDRA NAYAK MP	M/S.ASIM AMITAV DAS, SARADA PRASAD DASH	1346/2026
151	D-CRLA/66/2011 CRLA/66/2011	DEBENDRA NAYAK MP	M/S.ASIM AMITAV DAS	1347/2026
152	D-CRLA/11229/2024	SUSIL MAHANANDIA	BIBHUTI RANJAN MOHANTY, K.C. MEHER(NIRANJAN PANDA)	

	CRLA/367/2024	MP		1348/2026
153	D-CRLA/8794/2024	ANANT NAIK @ ANANTA	HIMANSHU BHUSAN DASH	
	CRLA/265/2024	MP		1349/2026
154	D-CRLA/7917/2026	MOHAN BEHERA	DEEPALI MAHAPATRA	
	CRLA/308/2026	MP		1350/2026
155	D-CRLA/7917/2026	MOHAN BEHERA	DEEPALI MAHAPATRA	
	CRLA/308/2026	MP		1351/2026
156	D-CRLA/2783/2026	SUNIL KUMAR NAYAK	DEEPALI MAHAPATRA	
	CRLA/128/2026	MP		1352/2026
157	D-CRLA/2783/2026	SUNIL KUMAR NAYAK	DEEPALI MAHAPATRA	
	CRLA/128/2026	MP		1353/2026
158	D-CRLA/230/2023	ATMARAM NAIK	DEEPALI MAHAPATRA	
	CRLA/230/2023	MP		1354/2026
159	D-CRLA/27151/2024	KIRAN@AYUSH JAGAT	DEEPALI MAHAPATRA	
	CRLA/921/2024	MP		1355/2026
160	D-CRLA/36804/2025	LALIT KUMAR SAHU	SUSANTA KUMAR TRIPATHY	
	CRLA/1361/2025	MP		1356/2026
161	D-CRLA/22068/2025	DEBENDRA JAIN	PRATAP KUMAR NAYAK	
	CRLA/862/2025	MP		1357/2026
162	D-CRLA/14840/2026	MAHENDRA SAHU	SANJEEB BEHARA	
	CRLA/ /	MP		1358/2026
163	D-CRLA/14840/2026	MAHENDRA SAHU	SANJEEB BEHARA	
	CRLA/ /	MP		1359/2026
164	D-CRLA/14850/2026	DEBASISH PRADHAN	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		1360/2026
165	D-CRLA/14850/2026	DEBASISH PRADHAN	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		1361/2026
166	D-CRLA/38568/2025	GOUTAM PRADHAN	SUKANTA KUMAR DALAI	
	CRLA/1446/2025	MP		1362/2026
167	D-CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH	M/S.AKSHAYA KUMAR SAHOO	
	CRLA/278/2017	MP		1363/2026
168	D-CRLA/18647/2024	KALIA BISWAL	JYOTIRMAYA SAHOO	
	CRLA/675/2024	MP		1364/2026
169	D-CRLA/14884/2026	BENUDHAR SAHOO	PANCHANAN PANIGRAHI	
	CRLA/ /	MP		1365/2026
170	D-CRLA/14884/2026	BENUDHAR SAHOO	PANCHANAN PANIGRAHI	
	CRLA/ /	MP		1366/2026
171	D-CRLA/14885/2026	JAYKRUSHNA BEHERA	KULDEEP MOHANTY	
	CRLA/ /	MP		1367/2026
172	D-CRLA/14885/2026	JAYKRUSHNA BEHERA	KULDEEP MOHANTY	
	CRLA/ /	MP		1368/2026
173	D-CRLA/14960/2026	DINESH KUMAR PATRA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		1369/2026
174	D-CRLA/14960/2026	DINESH KUMAR PATRA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		1370/2026
175	D-WA/23142/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1812/2026
176	D-WA/23142/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1813/2026
177	D-WA/23143/2026	SUPERINTENDENT OF POLICE, KENDRAPADA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		1814/2026
178	D-WA/23143/2026	SUPERINTENDENT OF POLICE, KENDRAPADA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		1815/2026
179	D-WA/23144/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1816/2026
180	D-WA/23144/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1817/2026
181	D-WA/23145/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1818/2026
182	D-WA/23145/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1819/2026
183	D-WA/21701/2026	BHABAGRAHI GOCHHAYAT	BIBHUTI BHUSAN DASH	
	WA/ /	MP		1820/2026

184	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1821/2026
185	D-WA/23295/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BHUBANESWAR MP		1822/2026
186	D-WA/23295/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BHUBANESWAR MP		1823/2026
187	D-WA/23295/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BHUBANESWAR MP		1824/2026
188	D-WA/23303/2026 WA/ /	MINATIRANI MADHEI MP	SAMIR KUMAR MISHRA, (SR.ADV.)	1825/2026
189	D-WA/55133/2024 WA/360/2025	SATYABHAMA JENA MP	HIMANSU SEKHAR MOHANTY	1826/2026
190	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1827/2026
191	D-WP(C)/16174/2026 WP(C)/11496/2026	PARSURAM TRIPATHY MP	SAPAN KUMAR PAL	9583/2026
192	D-WP(C)/23130/2026 WP(C)/ /	M. SURESH MP	RAMESH CH. BEHERA	9584/2026
193	D-WP(C)/23133/2026 WP(C)/15779/2026	BANSHIDHAR BEHERA MP	NALINI KANTA DASH	9585/2026
194	D-WP(C)/29864/2025 WP(C)/20989/2025	RASHMI RANJAN DAS MP	NALINI KANTA DASH	9586/2026
195	D-WP(C)/23137/2026 WP(C)/15888/2026	ANIRUDHA SAHOO MP	PABITRA KUMAR NAYAK	9587/2026
196	D-WP(C)/6597/2025 WP(C)/5125/2025	GOBARDHAN KISAN MP	SUSHANT KUMAR PRADHAN	9588/2026
197	D-WP(C)/23139/2026 WP(C)/15890/2026	SHUVANKAR MISHRA MP	BIJAYA KUMAR BEHERA 1	9589/2026
198	D-WP(C)/23141/2026 WP(C)/15887/2026	PRAKASH CHANDRA MUDULI MP	BIJAYA KUMAR BEHERA 1	9590/2026
199	D-WP(C)/32502/2024 WP(C)/18743/2024	MEERA BAI BEHERA MP	SIDHESWAR MALLIK	9591/2026
200	D-WP(C)/23147/2026 WP(C)/15806/2026	PRANAB KUMAR PATRA MP	ADYASIDHI MISHRA	9592/2026
201	D-WP(C)/21204/2026 WP(C)/15160/2026	KESHAB CHANDRA SAHOO MP	SHASHI BHUSAN JENA	9593/2026
202	D-WP(C)/21193/2026 WP(C)/15116/2026	CHANDAN KUMAR SINGH MP	SHASHI BHUSAN JENA	9594/2026
203	D-WP(C)/23123/2026 WP(C)/ /	JAYANTI DAS MP	DURGA PRASAD JENA	9595/2026
204	D-WP(C)/23154/2026 WP(C)/15763/2026	SALILA SETHI MP	RUDRA NARAYAN PARIJA	9596/2026
205	D-WP(C)/15386/2026 WP(C)/11279/2026	VIKAS SINGH MP		9597/2026
206	D-WP(C)/21178/2026 WP(C)/15064/2026	GAURAV KUMAR SAHU MP	JAGABANDHU SAHU	9598/2026
207	D-WP(C)/23160/2026 WP(C)/ /	ARJUN KUMAR SWAIN MP	RANJAN KUMAR NAYAK	9599/2026
208	D-WP(C)/23164/2026 WP(C)/15964/2026	PRASANTA KUMAR OJHA MP	RANJAN KUMAR NAYAK	9600/2026
209	D-WP(C)/23167/2026 WP(C)/15968/2026	DILLIP KUMAR JENA MP	RANJAN KUMAR NAYAK	9601/2026
210	D-WP(C)/23169/2026 WP(C)/16010/2026	SK. ATHAR ALI MP	TRILOCHAN NANDA	9602/2026
211	D-WP(C)/23170/2026 WP(C)/15974/2026	JAYPRAKASH KHUNTIA MP	RANJAN KUMAR NAYAK	9603/2026
212	D-WP(C)/23171/2026 WP(C)/15836/2026	JYOTI PRAKASH LENKA MP	PRASSANA KUMAR MOHANTY	9604/2026
213	D-WP(C)/23172/2026 WP(C)/15978/2026	S.USHAMANI MP	RANJAN KUMAR NAYAK	9605/2026
214	D-WP(C)/23192/2026 WP(C)/ /	SAHADEV ROUTRAY MP	RAJENDRA KUMAR PRADHAN	9606/2026
215	D-WP(C)/23197/2026	SABITA RANI DASH	SUDHIR KUMAR MALLICK	

	WP(C)/15858/2026	MP		9607/2026
216	D-WP(C)/23199/2026	AMULYA PRASAD SAHOO	PRASSANA KUMAR MOHANTY	
	WP(C)/15827/2026	MP		9608/2026
217	D-WP(C)/23200/2026	TARA @ TARAMANI PARHI	DEEPALI MAHAPATRA	
	WP(C)/15824/2026	MP		9609/2026
218	D-WP(C)/23200/2026	TARA @ TARAMANI PARHI	DEEPALI MAHAPATRA	
	WP(C)/15824/2026	MP		9610/2026
219	D-WP(C)/23207/2026	RAJ KISHORE SAHOO	SASWATI MOHAPATRA	
	WP(C)/15826/2026	MP		9611/2026
220	D-WP(C)/23206/2026	M. KESHAB REDDY	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9612/2026
221	D-WP(C)/10465/2024	SANGEETA RAY	SUKANTA KUMAR DALAI	
	WP(C)/5700/2024	MP		9613/2026
222	D-WP(C)/16860/2026	SK.MAKSUD ALLI	AMIYA RANJAN SETHY	
	WP(C)/11501/2026	MP		9614/2026
223	D-WP(C)/15964/2026	PURNA CHANDRA MUDULI		
	WP(C)/13124/2026	MP		9616/2026
224	D-WP(C)/23214/2026	BIJOY KUMAR NANDI	SAILAZA NANDAN DAS	
	WP(C)/16028/2026	MP		9617/2026
225	D-WP(C)/2773/2020	M/S.ARDENT STEEL LTD.	M/S.S.K.ROUT,SRI JAGABANDHU SAHOO(SR.ADV.)	
	WP(C)/2773/2020	MP		9618/2026
226	D-WP(C)/9128/2026	CUTTACK CLUB LTD, CUTTACK	SATYA SUNDAR KANUNGO	
	WP(C)/6967/2026	MP		9619/2026
227	D-WP(C)/23205/2026	SADASHIBA MALIK	SAMEER KUMAR DAS	
	WP(C)/16023/2026	MP		9620/2026
228	D-WP(C)/20933/2026	SUDAM MUDULI	SHANTI RANJAN BEHERA	
	WP(C)/ /	MP		9622/2026
229	D-WP(C)/23240/2026	PRAKASH KUMAR MOHANTY	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		9623/2026
230	D-WP(C)/23034/2025	SANTOSH KUMAR KAR	M/S STHITI PRAGYAN SUNANDINI, S.L. CHOUDHURY, S.DAS, S.PANIGRAHI	
	WP(C)/15921/2025	MP		9624/2026
231	D-WP(C)/23247/2026	SURATHA BEHERA	AMIT PRASAD BOSE	
	WP(C)/15981/2026	MP		9625/2026
232	D-WP(C)/18935/2025	M/S BHARAT MACHINERY, BALASORE	GANESH PRASAD SAMAL	
	WP(C)/15748/2026	MP		9626/2026
233	D-WP(C)/23256/2026	BISWAJEET MOHANTY	ATUL TRIPATHY	
	WP(C)/15855/2026	MP		9627/2026
234	D-WP(C)/23256/2026	BISWAJEET MOHANTY	ATUL TRIPATHY	
	WP(C)/15855/2026	MP		9628/2026
235	D-WP(C)/18935/2025	M/S BHARAT MACHINERY, BALASORE	GANESH PRASAD SAMAL	
	WP(C)/15748/2026	MP		9629/2026
236	D-WP(C)/23260/2026	SISIRA KUMAR MISHRA	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		9630/2026
237	D-WP(C)/50372/2025	CHANDANA SWAIN	BHAGABAN BEHERA	
	WP(C)/ /	MP		9631/2026
238	D-WP(C)/23272/2026	SANANDAN PATRA	JANAKI KANTA MAHAPATRA	
	WP(C)/16043/2026	MP		9632/2026
239	D-WP(C)/46194/2024	M/S. THE JEYPORE SUGAR COMPANY LTD., RAYAGADA		
	WP(C)/27098/2024	MP		9633/2026
240	D-WP(C)/23286/2026	MANOJ KUMAR NAHAK	KOUSIK ANANDA GURU	
	WP(C)/15899/2026	MP		9634/2026
241	D-WP(C)/31472/2024	RABINDRA PARIDA	PRAGYAN PARAMITA MOHANTY	
	WP(C)/18324/2024	MP		9635/2026
242	D-WP(C)/23296/2026	PRAKASH KUMAR KHEDIA	AMIT PRASAD BOSE	
	WP(C)/15995/2026	MP		9636/2026
243	D-WP(C)/23301/2026	SANGRAM KESHARI PANDA	JAYAKRISHNA MOHAPATRA	
	WP(C)/ /	MP		9637/2026
244	D-WP(C)/23289/2026	SAIRAM APAT	ARUN KUMAR PATRA	
	WP(C)/ /	MP		9638/2026
245	D-WP(C)/23300/2026	GUDLA SATISH	ANKITA MUKHERJI	
	WP(C)/ /	MP		9639/2026
246	D-WP(C)/23302/2026	BASUMATI PATTNAYAK	SAMVIT MOHANTY	
	WP(C)/16034/2026	MP		9640/2026

247	D-WP(C)/23305/2026 WP(C)/16086/2026	RANJIT KUMAR MOHANTY MP	ANUPAM DASH	9641/2026
248	D-WP(C)/23306/2026 WP(C)/ /	RATIKANTA ROUT MP	SATYA RANJAN MULIA	9642/2026
249	D-WP(C)/23291/2026 WP(C)/ /	MANORANJAN DEHURI MP	SOUBHAGYA KUMAR DASH	9643/2026
250	D-WP(C)/23309/2026 WP(C)/ /	MITRABHANU SUBUDHI MP	JAGAJIBAN PRADHAN	9644/2026
251	D-WP(C)/23308/2026 WP(C)/ /	TRAHI ACHYUTA COLD STORAGE, BALASORE MP	SRIVAT DAS	9645/2026
252	D-WP(C)/23313/2026 WP(C)/ /	ANURADHA MOHANTY MP	SAROJA KANTA SAMAL	9646/2026
253	D-WP(C)/23318/2026 WP(C)/ /	SARAT KUMAR BISWAL @ PRADHAN MP	PABITRA KUMAR BEHERA	9647/2026
254	D-WP(C)/23320/2026 WP(C)/16079/2026	MAHAPRASAD SAHOO MP	TUSAR KUMAR MISHRA	9648/2026
255	D-WP(C)/12274/2026 WP(C)/9091/2026	M/S.REBATI MOTORS, GANJAM MP	AMITAV DAS (SR.ADV.)	9649/2026
256	D-WP(C)/23326/2026 WP(C)/16011/2026	UMAKANTA MISHRA MP	ABINASH ROUSTRAY	9650/2026
257	D-WP(C)/50724/2025 WP(C)/36260/2025	SUBRAT KUMAR MISHRA MP		9651/2026
258	D-WP(C)/16210/2026 WP(C)/11730/2026	AMARESH SWAIN MP	BIBHUTI BHUSAN SWAIN	9652/2026
259	D-WP(C)/21789/2026 WP(C)/15707/2026	ANITA SAHOO MP	BIBHUTI BHUSAN SWAIN	9653/2026
260	D-WP(C)/21796/2026 WP(C)/15321/2026	KALPANA SAHOO MP	BIBHUTI BHUSAN SWAIN	9654/2026
261	D-WP(C)/22684/2026 WP(C)/16013/2026	UTKAL KESHARI PRADHAN MP	BIBHUTI BHUSAN SWAIN	9655/2026
262	D-WP(C)/51484/2025 WP(C)/35818/2025	SABITA BEHERA MP	SANJIB MOHANTY	9656/2026
263	D-WP(C)/23346/2026 WP(C)/ /	PRADEEP KUMAR PARIDA MP	PRAKASH KUMAR JENA	9657/2026
264	D-WP(C)/19509/2026 WP(C)/13850/2026	ANANTA KUMAR BARIK MP		9658/2026
265	D-WP(C)/19497/2026 WP(C)/13900/2026	SUKUMAR DHALI MP		9659/2026
266	D-WP(C)/8594/2026 WP(C)/13488/2026	PRUTHIRAJ GADATIA MP		9660/2026
267	D-WP(C)/19513/2026 WP(C)/13854/2026	BULU SINGH RAJPUT@ BULU SING RAJPUT MP		9661/2026
268	D-WP(C)/4786/2026 WP(C)/4136/2026	RAMA CHANDRA MEHER MP		9662/2026
269	D-WP(C)/19571/2026 WP(C)/13862/2026	HADUSINGH DHARUA MP		9663/2026
270	D-WP(C)/19514/2026 WP(C)/13863/2026	BRUNDABAN PANDA MP		9664/2026
271	D-WP(C)/23354/2026 WP(C)/ /	M/S.PRESSELS PVT.LTD.,CUTTACK MP	PRAKASH KUMAR JENA	9665/2026
272	D-WP(C)/23355/2026 WP(C)/15876/2026	JOACHIM KERKETTA MP	SOUMYA MISHRA	9666/2026
273	D-WP(C)/23356/2026 WP(C)/15884/2026	JADUMANI SAHU MP	SOUMYA MISHRA	9667/2026
274	D-WP(C)/22560/2026 WP(C)/15389/2026	BANSIDHAR PADHI MP	PRANAYA SWAIN	9668/2026
275	D-WP(C)/22555/2026 WP(C)/15391/2026	MANORANJAN PARHI MP	KARUNAKAR DAS	9669/2026
276	D-WP(C)/22557/2026 WP(C)/15394/2026	KEDARNATH PADHI MP	PRANAYA SWAIN	9670/2026
277	D-WP(C)/19547/2026 WP(C)/14212/2026	GYANA RANJAN DAS MP		9671/2026
278	D-WP(C)/19562/2026	GAGAN BIHARI BAHINIPATI		

	WP(C)/13831/2026	MP		9672/2026
279	D-WP(C)/19546/2026	BINOY KRISHAN MANDAL		
	WP(C)/14206/2026	MP		9673/2026
280	D-WP(C)/19557/2026	GANGADHAR PANI		
	WP(C)/14179/2026	MP		9674/2026
281	D-WP(C)/19543/2026	LAXMAN CHANDRA SUTAR		
	WP(C)/14135/2026	MP		9675/2026
282	D-WP(C)/23362/2026	ASHOK KUMAR DASH	AMARESH TRIPATHY	
	WP(C)/ /	MP		9676/2026
283	D-WP(C)/19554/2026	BHAGABAN JENA		
	WP(C)/14174/2026	MP		9677/2026
284	D-WP(C)/23361/2026	M/S SHREEN INDUSTRIES, BALASORE	PANKAJ KHANDELWAL	
	WP(C)/16035/2026	MP		9678/2026
285	D-WP(C)/19769/2026	SATYANARAYAN PANDA		
	WP(C)/13778/2026	MP		9679/2026
286	D-WP(C)/23361/2026	M/S SHREEN INDUSTRIES, BALASORE	PANKAJ KHANDELWAL	
	WP(C)/16035/2026	MP		9680/2026
287	D-WP(C)/19539/2026	GOPAL CHANDRA MUDULI		
	WP(C)/14130/2026	MP		9681/2026
288	D-WP(C)/19567/2026	GOURANG CHARAN DHAL		
	WP(C)/13857/2026	MP		9682/2026
289	D-WP(C)/23368/2026	RABINDRA KUMAR PRADHAN	ABHASH GARNAIK	
	WP(C)/ /	MP		9683/2026
290	D-WP(C)/16611/2026	BRAJENDRA MAHARANA	KABIR KUMAR JENA	
	WP(C)/12352/2026	MP		9684/2026
291	D-WP(C)/23374/2026	ABINASH PRADHAN	SADASIVA PATRA (1)	
	WP(C)/16046/2026	MP		9685/2026
292	D-WP(C)/21800/2026	ROJALIN PRADHAN	BIBHUTI BHUSAN SWAIN	
	WP(C)/15794/2026	MP		9686/2026
293	D-WP(C)/23380/2026	CANARA BANK, PARADEEP II BRANCH, JALAPA	ANANT KUMAR MISHRA	
	WP(C)/ /	MP		9687/2026
294	D-WP(C)/19560/2026	MAHENDRA KUMAR NAYAK		
	WP(C)/13825/2026	MP		9688/2026
295	D-WP(C)/30413/2025	GURUPADA SAHU	SAPAN KUMAR PAL	
	WP(C)/21822/2025	MP		9689/2026
296	D-WP(C)/19549/2026	HARIHAR DASH		
	WP(C)/14217/2026	MP		9690/2026
297	D-WP(C)/19551/2026	SUKUMAR HALDAR		
	WP(C)/14219/2026	MP		9691/2026
298	D-WP(C)/23391/2026	GEETANJALI SAHOO	SANGRAM JENA	
	WP(C)/ /	MP		9692/2026
299	D-WP(C)/3201/2026	DR.NILACHAL MISHRA		
	WP(C)/3339/2026	MP		9693/2026
300	D-WP(C)/20780/2026	PITAMBAR BHADRA		
	WP(C)/14686/2026	MP		9694/2026
301	D-WP(C)/23399/2026	SWARAJ KUMAR BEHERA	SANGRAM JENA	
	WP(C)/ /	MP		9695/2026
302	D-WP(C)/23342/2026	SUBHASINEE KHARA	AFRAAZ SUHAIL	
	WP(C)/ /	MP		9696/2026
303	D-WP(C)/23342/2026	SUBHASINEE KHARA	AFRAAZ SUHAIL	
	WP(C)/ /	MP		9697/2026
304	D-WP(C)/23342/2026	SUBHASINEE KHARA	AFRAAZ SUHAIL	
	WP(C)/ /	MP		9698/2026
305	D-WP(C)/23406/2026	RAMESH PRADHAN	SUBHASISH SATAPATHY	
	WP(C)/ /	MP		9699/2026
306	D-WP(C)/23342/2026	SUBHASINEE KHARA	AFRAAZ SUHAIL	
	WP(C)/ /	MP		9700/2026
307	D-WP(C)/23409/2026	MILAN CHATTERJEE	RAJIB RATH	
	WP(C)/15871/2026	MP		9701/2026
308	D-WP(C)/23342/2026	SUBHASINEE KHARA	AFRAAZ SUHAIL	
	WP(C)/ /	MP		9702/2026
309	D-WP(C)/23414/2026	SWASTIKA MOHANTY	MRUGANKA MAULI PATNAIK	
	WP(C)/ /	MP		9703/2026

310	D-WP(C)/23416/2026 WP(C)/ /	SABITRI MEHER MP	MANOJ KUMAR MOHANTY	9704/2026
311	D-WP(C)/16901/2026 WP(C)/11716/2026	PANCHANAN JENA MP	KUNAL KUMAR SWAIN	9705/2026
312	D-WP(C)/23424/2026 WP(C)/ /	PRATIVA MISHRA MP	MANOJ KUMAR MOHANTY	9706/2026
313	D-WP(C)/23423/2026 WP(C)/ /	FACULTY ASSOCIATION, ALL INDIA INSTITUTE OF MEDICAL SCIENCES, BHUBANESWAR MP	MANOJ KUMAR MOHANTY	9707/2026
314	D-WP(C)/23428/2026 WP(C)/ /	MADHUMITA BEHERA MP	MANOJ KUMAR MOHANTY	9708/2026
315	D-WP(C)/23347/2026 WP(C)/16032/2026	SANATAN SAHOO MP	SUSANTA KUMAR BARAL	9709/2026
316	D-WP(C)/23435/2026 WP(C)/ /	SUBODH KUMAR SETH MP	MANOJ KUMAR MOHANTY	9710/2026
317	D-WP(C)/23441/2026 WP(C)/ /	SUBALAYA BHUE MP	MANOJ KUMAR MOHANTY	9711/2026
318	D-WP(C)/23446/2026 WP(C)/ /	VIKRANT JANI MP	BANSHIDHAR SATAPATHY	9712/2026
319	D-WP(C)/23448/2026 WP(C)/ /	TILOTTAMA BAG MP	MANOJ KUMAR MOHANTY	9713/2026
320	D-WP(C)/23348/2026 WP(C)/16033/2026	RABINSAN PRADHAN MP	SUSANTA KUMAR BARAL	9714/2026
321	D-WP(C)/23451/2026 WP(C)/ /	BIRENDRI BISWAL MP	MANOJ KUMAR MOHANTY	9715/2026
322	D-WP(C)/23452/2026 WP(C)/ /	COLD ROLLING MILL COOPERATIVE CREDIT SOCIETY LTD., SUNDARGARH MP	MANOJ KUMAR MOHANTY	9716/2026
323	D-WP(C)/23460/2026 WP(C)/ /	GURUBARU CHHATAR MP	MANOJ KUMAR MOHANTY	9717/2026
324	D-WP(C)/23463/2026 WP(C)/ /	SATYANARAYAN PANDA MP	BAIDHAR SAHOO	9718/2026
325	D-WP(C)/23468/2026 WP(C)/ /	RAHEMUTUN BIBI MP	BAMADEV BARAL	9719/2026
326	D-WP(C)/23467/2026 WP(C)/ /	ARUN NANDA MP	MANOJ KUMAR MOHANTY	9720/2026
327	D-WP(C)/23471/2026 WP(C)/ /	RATIKANTA ROUT MP	SATYA RANJAN MULIA	9721/2026
328	D-WP(C)/23477/2026 WP(C)/ /	BANKI ANCHALIKA ADIBASI HARIJAN KALIA, PATNAR, SAKSHI, BHUMKANTY MP	MANOJ KUMAR MOHANTY	9722/2026
329	D-WP(C)/23478/2026 WP(C)/ /	MADHUSUDAN BAG MP	MANOJ KUMAR MOHANTY	9723/2026
330	D-WP(C)/23459/2026 WP(C)/ /	JAYASHREE BISWAL MP	SUDEEP KUMAR SARANGI	9724/2026
331	D-WP(C)/19898/2026 WP(C)/13938/2026	SUBRAT KUMAR PANIGRAHI MP	MANOJ KUMAR MOHANTY	9725/2026
332	D-WP(C)/23487/2026 WP(C)/ /	M/S.BIRENDRA KUMAR NAYAK, NABARANGA, KONDARA MP	MANOJ KUMAR MOHANTY	9726/2026
333	D-WP(C)/23496/2026 WP(C)/ /	RATIKANTA ROUT MP	SATYA RANJAN MULIA	9727/2026
334	D-WP(C)/23502/2026 WP(C)/16087/2026	MANOJ KUMAR BISOI MP	ACHYUTANANDA PATTANAIAK	9728/2026
335	D-WP(C)/23503/2026 WP(C)/ /	BAIJAYANTI SATAPATHY MP	KUNAL KUMAR SWAIN	9729/2026
336	D-WP(C)/23505/2026 WP(C)/16085/2026	CHANDRAMA HOUSING COMPLEX (BLOCK A), BHUBANESWAR MP	MANOJ KUMAR MOHANTY	9730/2026
337	D-WP(C)/16030/2022 WP(C)/16030/2022	PANALAL NAIK MP	GOKULANANDA SAHU	9731/2026
338	D-WP(C)/23514/2026 WP(C)/ /	NALINIKANTA BARIK MP	SANGRAM KESHARI MISHRA	9732/2026
339	D-WP(C)/23516/2026 WP(C)/ /	SATYAJIT BEHERA MP	SHASHI BHUSAN JENA	9733/2026
340	D-WP(C)/23518/2026 WP(C)/ /	DEBENDRA KUMAR SAHOO MP	KUNAL KUMAR SWAIN	9734/2026
341	D-WP(C)/23520/2026	BISWARANJAN PATRA	SANGRAM KESHARI MISHRA	

	WP(C)/ /	MP		9735/2026
342	D-WP(C)/49025/2024 WP(C)/31594/2024	UNION OF INDIA MP	MR.S.K.SAMANTARAY, CGC	9736/2026
343	D-WP(C)/23527/2026 WP(C)/ /	DEBENDRA KUMAR PARIDA MP	KUNAL KUMAR SWAIN	9737/2026
344	D-WP(C)/49025/2024 WP(C)/31594/2024	UNION OF INDIA MP	MR.S.K.SAMANTARAY, CGC	9738/2026
345	D-WP(C)/21235/2026 WP(C)/14684/2026	ANITESH PATI MP	SOUMYA RANJAN MOHANTY	9739/2026
346	D-WP(C)/23538/2026 WP(C)/ /	HRUSIKESH PANDA MP	KUNAL KUMAR SWAIN	9740/2026
347	D-WP(C)/23489/2026 WP(C)/ /	RINKI NAIK MP	KSHIROD KUMAR ROUT	9741/2026
348	D-WP(C)/23543/2026 WP(C)/ /	SUSHANTA KUMAR BHOI MP	KUNAL KUMAR SWAIN	9742/2026
349	D-WP(C)/23545/2026 WP(C)/16061/2026	PRASANT KUMAR BISWAL MP	GYANA RANJAN SETHI	9743/2026
350	D-WP(C)/23547/2026 WP(C)/ /	SNEHASIS MAHARANA MP	SUBHASISH SATAPATHY	9744/2026
351	D-WP(C)/23556/2026 WP(C)/ /	RAJASHREE JENA MP	HRUDANANDA MOHAPATRA	9745/2026
352	D-WP(C)/23558/2026 WP(C)/16089/2026	NARENDRANATH MUNDA MP	SUBHENDU KAR	9746/2026
353	D-WP(C)/23561/2026 WP(C)/ /	PRABIN PRADHAN MP	PRONOY MOHANTY	9747/2026
354	D-WP(C)/23472/2026 WP(C)/ /	SAMMILITA ADIVASI SAMAJ MP	JYOTI RANJAN DEO	9748/2026
355	D-WP(C)/23589/2026 WP(C)/ /	JAYLAL KUMBHAR MP	CHANDRAKANTA NAYAK	9749/2026
356	D-WP(C)/23593/2026 WP(C)/ /	SURYA NARAYAN MOHANTY MP	CHAKRADHAR SINGH	9750/2026
357	D-WP(C)/23594/2026 WP(C)/ /	PRADIPTA KUMAR BEHERA MP	SAIBRATA RATH	9751/2026
358	D-WP(C)/23595/2026 WP(C)/ /	ANANTA CHARAN DAS MP	PRASHANTA KUMAR DAS	9752/2026
359	D-WP(C)/23597/2026 WP(C)/ /	SANJIB KUMAR NAIK MP	GYANA RANJAN SETHI	9753/2026
360	D-WP(C)/23599/2026 WP(C)/ /	M/S.S.ENTERPRISE, BHUBANESWAR MP	JAGANNATH BHUYAN	9754/2026
361	D-WP(C)/23603/2026 WP(C)/ /	PRASANTA KUMAR MOHANTY MP	LAXMINARAYAN PATEL	9755/2026
362	D-WP(C)/23605/2026 WP(C)/ /	M/S TRUEBLUE EDIFICE PRIVATE LIMITED, MP	DEBAPATI SATHY	9756/2026
363	D-WP(C)/23606/2026 WP(C)/16030/2026	ORISSA STEVEDORES LIMITED, CUTTACK MP	JAYDEEP PAL	9757/2026
364	D-WP(C)/23608/2026 WP(C)/ /	PRAHALLAD MOHAPATRA MP	BIKRAM CHANDRA GHADEI	9758/2026
365	D-WP(C)/23608/2026 WP(C)/ /	PRAHALLAD MOHAPATRA MP	BIKRAM CHANDRA GHADEI	9759/2026